

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

IN THE MATTER OF:

**Original Application No. 985/2019
(IA No 568/2024)**

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

Versus

Central Pollution Control Board & Ors.

..... Respondent(s)

WITH

Original Application No. 986/2019

**In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur
Nagar Uttar Pradesh**

WITH

Original Application No. 528/2023

**News report published in Dainik Jagran dated 14.08.2023 "highlights a
growing concern regarding industrial pollution in the Godhrauli village"**

WITH

Original Application No. 934/2024

Rajat Verma

.....Applicant

Versus

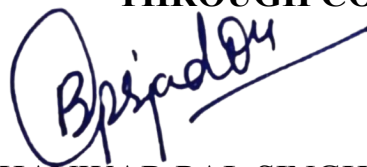
Member Secretary, Uttar Pradesh Pollution Control Board & Ors.

....Respondent(s)

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THROUGH COUNSEL



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Bhanwar09jadon09@gmail.com 9639286572

Date: 20.07.2026

Place: NOIDA

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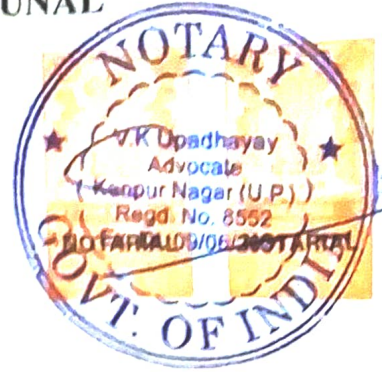
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19/07/2026

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**COMPLIANCE AFFIDAVIT ON BEHALF OF DISTRICT
MAGISTRATE, KANPUR NAGAR IN COMPLIANCE OF THE ORDER
DT. 07.04.2026 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL, NEW DELHI**

I, Jitendra Pratap Singh aged about 54 years S/o Sukhendra Pal Singh, presently posted as District Magistrate, Kanpur Nagar do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.
2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
3. That the present matter was last listed for hearing on 07.04.2026, wherein the Hon'ble Tribunal directed as under:

“1. A letter has been circulated by Counsel for State of Uttar Pradesh (U.P.) seeking three weeks adjournment on behalf of the District Magistrates of Kanpur Nagar, Kanpur Dehat and Fatehpur, as well as the Secretary, Medical Health and Family Welfare, Government of Uttar

Pradesh. It is stated in that adjournment letter that in compliance of the direction of the Tribunal a budget of Rs. 2,65,50,000/- (Rupees Two Crore Sixty-Five Lakhs Fifty Thousand only) for conducting a cluster-based sampling survey regarding air, groundwater, soil, food chain, etc., to be undertaken by IIT Kanpur has been sanctioned and amount has been transferred to the bank account of IIT Kanpur on 04.04.2026 and Memorandum of Understanding (MoU) is now required to be executed between IIT Kanpur and the concerned authorities of the State.

2. The Letter of adjournment further states that affidavit indicating the updated compliance status with respect to the 22 recommendations of the Learned Amicus will be filed within three weeks.”

I. MOU EXECUTED WITH IIT KANPUR

4. That it is most respectfully submitted that the Hon'ble Tribunal vide order dt. 07.11.2025 directed the State Authorities, including the Chief Secretary of Uttar Pradesh to initiate comprehensive environmental mapping and finalize necessary execution budgets. The relevant portion of the order is quoted as under:

“...7. The State Authorities especially the Chief Secretary, Uttar Pradesh and Secretary, Health, Govt. of U.P. are directed to provide a timeline within two weeks in respect of the steps that will be taken by the State Authorities to complete the process of mapping the entire area and find

out the affected villages/ULBs/districts... The mapping will include the food chain contamination, surface water and ground water contamination and air contamination analysis.”

5. That in strict adherence to the aforesaid directions and to execute the large-scale mapping suggested by the Director of AIIMS, New Delhi, to ascertain the root cause of heavy metal pollution, a dedicated technical project budget was required to be institutionalized. It is humbly submitted that the entire required amount of Rs. 2,65,50,000/- (Rupees Two Crore Sixty-Five Lakhs Fifty Thousand only) has now been fully sanctioned by the State Government through the Industries Department and successfully transferred to the bank account of the Indian Institute of Technology (IIT) Kanpur on 04.04.2026, to initiate the comprehensive cluster-based environmental sampling and field survey without any further delay.

6. That it is submitted that a Memorandum of Understanding (MoU) has been officially executed on 15.04.2026, establishing a binding multi-party research partnership between the IIT Kanpur and the district administrations of Kanpur Nagar, Kanpur Dehat, and Fatehpur. This two-year agreement allows scientists to begin the large-scale pollution mapping in compliance of the orders of this Hon'ble Tribunal. The said comprehensive study is structured into two distinct operational phases.

Phase-1 focuses on a meticulous 6-month condition assessment of pre-identified heavy metal hotspots, while Phase-2 extends into a 12-month district-wide survey to map regional contaminant gradients across air, soil, water, and agricultural environments.

A Copy of the MOU dt. 15.04.2026 has been annexed herewith as **ANNEXURE R-1.**

II. COMPLIANCE STATUS WITH RESPECT TO THE 22 RECOMMENDATIONS

7. That the updated compliance status with respect to each of the 22 recommendations of the Amicus Curiae for district Kanpur Nagar is set out in the precise tabular format below:

S.No.	Recommendation	Concerned Department	Kanpur Nagar Progress Status
1	RO-NF Water Plants: Clean Water for All Domestic Purposes at centralized and decentralized installed RO-NF systems (Identify the usage of wells/ handpumps/borewells /water source for animals and agriculture).	Namami Gange and Rural Water Supply Department / Urban Development Department	Complied (Copies of the photographic proof has been annexed herewith as ANNEXURE R-2).
2	Blood Sampling survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride)	Health Department	That it is submitted that with respect to the said recommendation a separate affidavit on behalf of Medical and Health Department has been filed and is not repeated herein for the sake of brevity.
3	Improve Govt. Hospital's infrastructure to include multi-speciality diagnostic facilities	Health Department	That it is submitted that with respect to the said recommendation a separate affidavit on behalf of Medical and Health Department has been filed and is not repeated herein for the sake of brevity.

4	List of All industries (Regardless of Category/Legal/Illegal/In house)-Kanpur Nagar, Kanpur Dehat.	Infrastructure and Industrial Development Department	Complied
5	Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat)	District Administration / UPPCB	NA
6	Soil, Sludge and Water Analysis of- Panki/Shanigawa Landfill Site/ STP @ Pankha, Sajari.	JTETA & UPPCB	Will be complied by 30.09.2026 as contractor M/s VA Tech Wabag Ltd. has requested to JTETA to extend the timeline.
7	Operate Existing STP (Resolving Non- Compliance Within 2 Months)	U.P. Jal Nigam (Rural/Urban)	Complied (Photos, Analysis Report and log book annexed herewith as Annexure R-3)
8	Drain Action Plan- Untapped & Over Flowing tapped Drains	U.P. Jal Nigam (Rural)	As per Superintendent Engineer, U. P. Jal Nigam (Rural) vide letter no. 17/AC-11/01, dated 07.01.2026 that work has been started from dt. 09.01.2026 and will be completed by dt. 08.07.2027 & operation and maintenance work deadline is 08.07.2028 . Attached as Annexure R-4 .
9	Permanent Monitoring Plan for Existing STP / CETP / CCRU/ Landfills/ TSDFs	UPPCB	Complied
10	Construction and Installation of sewage system and STP in Kanpur Dehat and Fatehpur	Namami Gange and Rural Water Supply Department / Urban Development Department	NA
11	Removal of Chromium, Mercury and Ash from the affected area	District Administration / IIDC / UPPCB	NA
12	Soil & Ground Water Remediation	IIT Kanpur & UPPCB	The funds required by IIT Kanpur of Rs. 2.655 Cr. have been sanctioned and released by UPSIDA and has been transferred to IIT Kanpur, and MOU has been signed between IIT Kanpur and 03 District Administration i.e. Kanpur Nagar, Kanpur Dehat and Fatehpur. Further 1st phase of Sampling has been conducted on the contaminated sites of Kanpur Dehat & Kanpur Nagar.
13	River Rejuvenation Plan (Sengur/ Noon/ Pandu Rivers)- Including Flood Plain Zoning, Rain water	Irrigation Department	Executive Engineer (Irrigation Department) vide letter no. 2250/ka.pr.ni.ga.n.ka./NGT dated 17.07.2026 informed as under:

	harvesting, watershed development, encroachment removal, Eco-flow		• The Inundation Maps for the catchment areas of all three rivers have been successfully received from the Flood Management Information System Centre (F.M.I.S.C.), Lucknow. Additionally, 1-meter topographical maps have been obtained from the Survey of India, Lucknow. • KML files and approximate area boundaries to generate a high-precision DEM data have been received from F.M.I.S.C. Lucknow and N.I.H. Roorkee. • Noon and Pandu Rivers: The Survey of India completed 273 sq. km of the total 635 sq. km survey prior to January 23, 2026. The remaining drone survey faced delays due to restricted DGCA Red and Yellow Zones, requiring mandatory clearances from MOCA, MHA, and ATC, resulting the revised timeline for the acquisition of the remaining DEM data is scheduled for August 30, 2026. • Upon receiving the 1-meter contour interval DEM from the Survey Of India, the final timeline is as follows: i. Interim Report by October 2026; ii. Final Report by December 2026; iii. Ground Truth Verification by February 2027; iv. Gazette Notification by May 2027; and v. Physical Pillar Demarcation by February 2028. Attached as Annexure R-5.
14	Government Multi-Speciality Medical Aid Facility for victims of Heavy metal contamination	Health Department	That it is submitted that with respect to the said recommendation a separate affidavit on behalf of Medical and Health Department has been filed and is not repeated herein for the sake of brevity.
15	Induction Of Workforce in	CPCB / UPPCB	MOU has been Signed between IIT

	CPCB/ PCB		Kanpur and UPPCB for selection for 40 vacancies and advertisement for the same has been published on 27.02.2026 and process has been started. Copy of the advertisement has been annexed herewith as Annexure R-6 .
16	Technical Infrastructure to State PCB/ SGWB	UPPCB / SGWB	Regional Officer, UPPCB, Kanpur Nagar informed that UPPCB have NABL accredited laboratory.
17	Continuous supply of Electricity for STP/CETP/ Hospitals	UPPCL	Complied
18	Bye-Laws for Preventing Environmental Pollution from Mercury (in lines of Minamata Convention).	MoEF&CC / CPCB	It is submitted that the Member Secretary, UPPCB Lucknow has issued a letter dated 18.11.2025, directing all relevant departments to take necessary actions.
19	Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.	DoEF&CC / IIDC	The funds required by IIT Kanpur of Rs. 2.655 Cr. has been sanctioned and released by UPSIDA and has been transferred to IIT Kanpur, and MOU has been signed between IIT Kanpur and 03 District Administration i.e. Kanpur Nagar, Kanpur Dehat and Fatehpur. Further 1st phase of Sampling has been conducted on the contaminated sites of Kanpur Dehat & Kanpur Nagar.
20	Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar	DoEF&CC / IIDC	—
21	Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar	CGWA / DoEF&CC / IIDC	—
22	Survey of People/ Cattle/ Food Chain to check contamination and remediation against bio-accumulation of heavy metals.	Health Agriculture / Veterinary Department	Letter has been issued by DM Kanpur Nagar to Agriculture and Veterinary Department on 06.03.2026. On behalf of which CVO, Kanpur nagar vide letter dated 02.04.2026 and deputy director agriculture department has submitted their proposal vide letter dated 30.06.2026 for Survey of Cattle & Food Chain- to check Degree of Contamination and create an effective Remediation Plan Against Bio-Accumulation of Heavy Metals. Attached as Annexure R-7 .

8. Hence, the present response is submitted for the kind perusal of the Honble Tribunal. It is prayed that the same be taken on record.



VERIFICATION

Verified at KANPUR on this 19th day of July, 2026, that the contents of the above affidavit from paragraphs 1 to 8 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

19.7.26
DEPONENT

19.7.26
DEPONENT

Verified that this document
presented before me today by
Shri. Jitendra Kumar Singh
who is identified by Sri. Self
verified per identification
Hence Attested
Virendra Kumar Upadhyay
Notary Govt. of India
Kanpur Nagar (U.P.)
19/07/2026

Consultancy Project

Memorandum of Understanding (MoU)

This Memorandum of Understanding ("MoU") is effective as of **April 15th 2026** ("Effective Date") by and between

Indian Institute of Technology Kanpur, a research and educational institution of national importance, established under the Institute of Technology Act, 1961, enacted by the Parliament of Republic of India, having its office at P.O. IIT Kanpur, Kalyanpur, Kanpur, U.P.-208016, India, hereinafter referred to as "IITK", of the FIRST PART.

And

Office of the District Magistrate Kanpur Dehat, having its registered office at Collectorate, Mati, Akbarpur, Kanpur Dehat (UP), hereinafter referred to as the "DM-KAN", of the SECOND PART.

And

Office of the District Magistrate Kanpur Nagar, having its registered office at 16/12, Neil Rd, Civil Lines, Kanpur Nagar (UP), hereinafter referred to as the "DM-KAP", of the THIRD PART.

And

Office of the District Magistrate Fatehpur, having its registered office at DM Office, Collectorate, Fatehpur (UP), hereinafter referred to as the "DM-FAT", of the FOURTH PART,

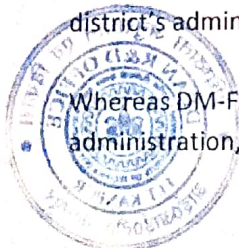
The aforesaid institutions are hereinafter referred to individually as the "Party" and collectively as the "Parties".

Whereas IITK is one of the premier institutes to provide meaningful education, to conduct original research of the highest standard and to provide leadership in technological innovation for the industrial growth of the country. IITK imparts and undertakes cutting-edge research in various areas of science, engineering, design, management, and humanities.

Whereas DM-KAN is engaged in the business of serving as the executive head of a Kanpur Dehal district's administration, of behalf of the Government of Uttar Pradesh.

Whereas DM-KAP is engaged in the business of serving as the executive head of a Kanpur Nagar district's administration, of behalf of the Government of Uttar Pradesh.

Whereas DM-FAT is engaged in the business of serving as the executive head of a Fatehpur administration, of behalf of the Government of Uttar Pradesh.



Whereas Prof. Manoj Kumar Tiwari, Department of Civil Engineering / Centre for Environmental Science and Engineering / Kotak School of Sustainability (hereinafter referred to as "IITK Principal Investigator") and Prof. Purnendu Bose, Department of Civil Engineering (hereinafter referred to as "IITK Co-Principal Investigator") will initiate work on "Mapping of Contaminants in Surface Water, Groundwater, Soil, and Air in Kanpur Dehat, Kanpur Nagar, and Fatehpur districts of UP" (hereinafter referred to as the "Project"). The Project includes the sampling and contaminants analysis in the groundwater, surface water, soil and air samples from the industrial pollution affected areas of Kanpur Dehat, Kanpur Nagar, and Fatehpur districts of UP, as per the directives of National Green Tribunal (NGT) wide O.A. No. 985/2019 (IA No. 568/2024) with O.A. No. 528/2023 with O.A. No. 934/2024. A cluster-based sample survey and GIS-Based Mapping of the affected region will be taken up by IITK.

Their research team at IITK will execute the obligations of non-disclosure of Confidential Information received from DM-KAN, DM-KAP and DM-FAT.

Whereas the Parties desire to record the broad terms and conditions that are jointly accepted and agreed to in this MoU as contained hereunder.

1. Definition:

- (a) DM-KAN, DM-KAP and DM-FAT know-how shall mean and include all know-how of methods, material, software, designs, patterns, formats, proprietary technical literature, and information developed, owned and provided by the DM-KAN, DM-KAP and DM-FAT, which are required for the Project.
- (b) IITK know-how shall mean and include all know-how of methods, material, software, designs, patterns, formats, proprietary technical literature, and information developed, published or otherwise owned and provided by IITK, which are required for the Project.
- (c) DM-KAN Personnel shall mean the personnel or engineers of the DM-KAN deputed for the Project, responsible for supporting project related activities in Kanpur Dehat District.
- (d) DM-KAP Personnel shall mean the personnel or engineers of the DM-KNP deputed for the Project, responsible for supporting project related activities in Kanpur Nagar District.
- (e) DM-FAT Personnel shall mean the personnel or engineers of the DM-FAT deputed for the Project, responsible for supporting project related activities in Fatehpur District.
- (f) IITK Principal Investigator Research Team shall comprise the Principal Investigator and the Co-Investigators participating in the Project(s).
- (g) "Disclosing Party" shall mean the Party to the MoU, or its employees, agents and other authorized representatives disclosing the Confidential Information to the other Parties to the MoU, or its employees, agents and other authorized representatives.
- (h) "Receiving Party" shall mean the Party to the MoU, or its employees, agents and other authorized representatives, receiving the Confidential Information from the other Parties to the MoU, or its employees, agents and other authorized representatives.



2. Items/areas of collaboration/deliverables:

Technical specifications of the Project are given in Annexure A to this MoU.

3. Activities and Obligations:

- (a) DM-KAN / DM-KAP / DM-FAT shall be responsible for providing the funds required for the Project, as identified in Annexure B.
- (b) The DM-KAN, DM-KAP and DM-FAT may depute appropriate Officials / Personnel to participate in the Project, as per mutual agreement. The IITK will provide its facilities and resources for the execution of the Project.
- (c) The DM-KAN, DM-KAP and DM-FAT will provide project related know-how, which may be deemed necessary for the Project.
- (d) The DM-KAN, DM-KAP and DM-FAT shall use IITK know-how only for the purpose of conducting the Project and prevent it from unauthorized usage or falling into unauthorized hands.

4. Intellectual Property Rights:

Ownership of any Intellectual Property (including but not limited to confidential information, know-how, patents, copyrights, design rights, rights relating to computer software, and any other industrial or intellectual property rights) developed jointly during the course of this MoU shall be vested in all the Parties to this MoU.

Any publication of results shall only be possible with the prior written notice to the other Party.

IITK will retain a personal, non-transferable right to use the Intellectual Property developed during the Project for non-commercial academic, publication and further research purposes.

5. Effective Date, duration, termination of the MoU:

The MoU shall be effective from the Effective Date, upon signatures of the Parties and shall remain in force for a period of two (02) years. The Parties may extend the term by written agreement signed by both the Parties.

The Project work may be terminated by any Party by giving the other Parties a written notice of 60 days, mentioning sufficient cause for such termination. However, all the Parties will ensure that the provisions of this MoU shall continue to apply to all activities in progress until their completion. Clauses relating to Intellectual Property Rights, Limitation of Liability, Publicity, Independent Contractors, Governing Laws & Conflict Resolution and clause 14 and 15 shall survive the termination or expiration of this MoU.

6. Payment:

Financial specifications are given in Annexure B to this MoU. All cheques will be drawn in favour of the Registrar, IIT Kanpur. The payment shall be made to the extent possible within 15 calendar days from the date of receipt of invoice from IITK.



7. Confidentiality:

- a. Confidential Information includes all communication of information disclosed in documentary or tangible form between the Parties, including oral, written and machine-readable form, pertaining to the above which is indicated as confidential. In the case of such information disclosed orally or visually, the Disclosing Party shall confirm in writing the fact and general nature of each disclosure within (30) days after it is made.
- b. The Confidential Information includes information:
 1. Disclosed by or on behalf of the Disclosing Party to the Receiving Party,
 2. Otherwise learned or ascertained by the Receiving Party from inspection and/or evaluation of sample(s) identified by the Disclosing Party as confidential and provided to the receiving party by or on behalf of the Disclosing Party (sample(s)) and/or,
 3. Otherwise learned or ascertained by the Receiving Party from the Disclosing Party.
- c. The Receiving Party will not disclose Confidential Information of Disclosing Party to any other person and use at least the same degree of care to maintain the Information confidential as the Receiving Party uses in maintaining as confidential, its own confidential information, but always at least a reasonable degree of care; due diligence will be taken by both Parties in maintenance of the Confidential Information.
- d. The Receiving Party will use the Confidential Information only for the above mentioned purpose.
- e. The Receiving Party will restrict disclosure of the Confidential Information of the Disclosing Party solely to those employees, subsidiaries, parent and affiliated companies of Receiving Party having a need to know such Information in order to accomplish the purpose stated above.
- f. This MoU imposes no obligations on the Receiving Party with respect to any portion of the Confidential Information received from the Disclosing Party which:
 1. was known to the Receiving Party prior to disclosure by the Disclosing Party,
 2. is lawfully obtained by the Receiving Party from a third party under no obligation of confidentiality,
 3. is or becomes generally known or publicly available other than by unauthorized disclosure,
 4. is independently developed by Receiving Party or
 5. is disclosed by Disclosing Party to a third party without a duty of confidentiality on the third party.
 6. is required by law or decree.
- g. The Confidential Information shall remain the sole property of the Disclosing Party.
- h. The obligation of non-disclosure of the Confidential Information shall survive for 2 years after expiry/termination of this MoU.



8. Limitation of Liability:

Neither Party, nor any of their affiliates nor their or their affiliates respective directors, officers, employees, subcontractors or agents shall be liable to the other Party for any special, incidental, indirect or consequential damages (including, but not limited to, contract, negligence and tort liability) in connection with or arising out of this MoU.

9. Publicity:

Neither Party shall use the name of the other Party or its employees in any advertisement, press release or publicity with reference to this MoU without prior written approval of the other Party, except for necessary governmental disclosures, and as per NGT and empowered court's order.

10. Independent Contractors:

For the purposes of this MoU, the Parties hereto are independent contractors and nothing contained in this MoU shall be construed to place them in the relationship of partners, principal and agent, employer/employee or joint ventures.

11. Amendment:

Any amendment or variation to this MoU shall be made by a written agreement between the Parties.

12. Governing Laws & Conflict Resolution:

This MoU shall be constructed, governed, interpreted and applied in accordance with the laws of India. The Parties shall attempt in good faith to resolve promptly any dispute arising out of or relating to this MoU by negotiation. If the matter cannot be resolved in the normal course of business, within ten (10) days after the dispute arises, any interested Party shall give the other Party written notice of any such dispute not resolved, after which the dispute shall be referred to Director, IITK; District Magistrate, Kanpur Dehat; District Magistrate, Kanpur Nagar; and District Magistrate, Fatehpur, who will jointly resolve the dispute in a spirit of independence, mutual respect, and shared responsibility. In case an amicable settlement of any disputes arising out of or relating to this MoU is not achieved within thirty (30) days after written notice is received, such dispute shall be referred to arbitration in accordance with the provisions of the Arbitration and Conciliation Act, 1996 (as amended from time to time), by one (1)/sole arbitrator appointed in accordance with said Act. The seat of the arbitration shall be Kanpur. The arbitration shall be conducted in the English language and the award shall be final and binding upon the Parties. Each Party shall bear its own costs of the arbitration unless the arbitrator otherwise directs.

13. Force Majeure:

Each Party shall be excused from performance of the MoU only to the extent that the performance is prevented by conditions beyond reasonable control of the affected Party. The Party claiming excuse for the delayed performance will promptly notify the other Party and will resume its performance as soon as performance is possible.

14. Any Information, Products, Materials, Services, Intellectual Property, Other Property or Rights, granted or provided Or generated by IITK pursuant to this MoU are on an As is Where is basis.

15. IITK makes no warranties of any kind either express or implied, to the DM-KAN, DM-KAP



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FAT or any third party, as to any matter including, but not limited to, warranty of fitness for particular purpose, or merchantability, exclusivity or results obtained from use.

In witness thereof, the Parties hereto have signed this MoU on the Effective Date mentioned hereinbefore.

For and on behalf of IITK

Signature:

Name: Prof. Tarun Gupta

Designation: Dean, Research and Development, IITK

Date: 15/05/26

In the presence of

Witness:

Prof. Mang Kumar Tiwari
IIT Kanpur

For and on behalf of DM-KAP

Signature:

Name:

Designation:

Date:

ADM City
Kanpur Nagar
Alok Kumar Gupta
ADM (City)
21/5/26

In the presence of

Witness:

A
Akshay Kumar Dwivedi
Adm (C)
21/5/26

For and on behalf of DM-KAN

Signature:

Name:

Designation:

Date:

In the presence of

Witness:

For and on behalf of DM-FAT

Signature:

Name:

Designation:

Date:

In the presence of

Witness:

Technical specifications of the Project

Project Title: Mapping of Contaminants in Surface Water, Groundwater, Soil, and Air in Kanpur Dehat, Kanpur Nagar, and Fatehpur districts of UP

Project Objective & description:

The overall objective of the proposal is to assess the state and extent of contamination (primarily industrial pollutants and heavy metals including Chromium, Iron, Mercury, Lead, Arsenic) in the study area (Kanpur Dehat, Kanpur Nagar, and Fatehpur districts), and suggest potential mitigation/adaptation measures.

The study will be conducted in 2 phases, where the specific objectives are as under:

Phase-I Objective: Condition assessment of identified hotspots/affected regions through site-visit and reconnaissance survey of the affected regions, and sampling and analysis of surface waters, groundwaters, soils and ambient air samples.

Phase-II Objective: Mapping of entire affected districts for quantitative estimation of the spread of the contamination (if any) in different environmental mediums, by designing a sampling strategy for coverage of the entire districts, based on the results of Phase-I study, and sampling and analysis of surface waters, groundwaters, soils and ambient air samples along with industrial effluent discharge samples from the entire districts.

Finally, the study aims to prepare a GIS based detailed regional mapping of the contaminants in the three districts and provide recommendations on mitigation/adaptation measures

Duties of each Party under the Project:*Duties of IITK*

- 1) IITK Principal Investigator and Co-Principal Investigator will build a team of student/project staff for the project.
- 2) IITK Team will conduct site-visit and reconnaissance survey of the affected regions in the selected districts.
- 3) IITK Team will identify industrial effluent discharge locations to be sampled, in consultation with DM-KAN, DM-KAP and DM-FAT Personnel.
- 4) IITK Team will collect surface water, groundwater, industrial effluents, soil and ambient air samples from the identified spots following scientific sampling and sample preservation protocols.
- 5) IITK will facilitate its laboratories and equipment for the analysis
- 6) IITK Team will analyze the surface water, groundwater, effluent discharge, soil and air samples for relevant parameters
- 7) IITK Team will prepare a quantitative mapping of contaminated sites (hotspots) on GIS Platform
- 8) IITK Team will submit Phase-I report with quantitative mapping of contaminants in identified affected regions with recommendations on mitigation/adaptation measures



- 9) For Phase-II, IITK Team will design a sampling strategy for coverage of the entire districts, based on the results of Phase-I study, additional input from secondary sources, and consultation with DM-KAN, DM-KAP and DM-FAT Personnel.
- 10) IITK Team will conduct sampling and analysis of surface waters, groundwaters, soils and ambient air samples along with industrial effluent discharge samples from the entire districts as per designed sampling plan
- 11) IITK Team will do testing and analysis for Phase-II samples
- 12) IITK Team will prepare a GIS based detailed regional mapping of the contaminants in the three identified districts
- 13) IITK Team will submit Phase-II report with detailed quantitative mapping of contaminants in the districts with recommendations on mitigation/adaptation measures

List of pre-identified affected areas in the three districts of concern. (Information Source: UPPCB)

Kanpur Dehat District	Kanpur Nagar District	Fatehpur District
Affected Areas: - Rania Industrial Area (primary chromium hotspot) - Yadavpurwa hamlet - Chauhanpurwa hamlet - Palanpurwa hamlet - Umran village - Gharampur village - Shivnathpurwa - Agricultural lands downstream of the Rania industrial area - Industrial drains, ponds and low-lying water bodies near Rania	Affected Areas: - Juhi Baburiya (Rakhi Mandi) - Afeem Kothi (Rakhi Mandi) - Jajmau Industrial Area - Tejab Mill Campus, Anwarganj - Golaghat area - Panki Industrial Area - Naureya Kheda / Naubasta area - Ruma Treatment Storage and Disposal Facility (TSDF)	Affected Areas: - Gudhraul Village and surrounding residential areas - Gudhraul-Baniyankheda Road (both left and right sides) - Sheetla Mata Mandir (front and back), Gudhraul - Kali Mata Mandir near highway, Gudhraul - Area near railway track underpass, Gudhraul - Madhuchanda Technochem dump yard along GT Road - Abhaypur village (near tyre factory / Ganpati Traders) - Nursing College area along GT Road-Abhaypur Road - Flour mill (Atta Chakki) area along GT Road-Abhaypur Road
Type of locations: Villages, agricultural fields, residential, and industrial regions	Type of locations: Comprise industrial estates, dense residential zones, waste handling facilities and transport-linked commercial areas	Type of locations: Locations represent residential, roadside, religious, industrial and agricultural settings
Identified sources of contamination: Historical dumping of chromium waste and other industrial wastes	Identified sources of contamination: Industrial and commercial zones with potential chromium contamination	Identified sources of contamination: - Historical dumping of chromium waste - Chromium exposure is likely through multiple pathways

- 1) Each of the DM-KAN, DM-KAP and DM-FAT party will assign a nodal person for coordinating project activities with IITK, in their respective districts.
- 2) Nodal person should help in organizing IITK team's meetings with the relevant stakeholders.
- 3) Each of the DM-KAN, DM-KAP and DM-FAT party will assist in IITK team for administrative support during field visits and sampling, in their respective districts.
- 4) Each of the DM-KAN, DM-KAP and DM-FAT party will provide relevant reports and data from any prior study available with them.
- 5) Financial support (as per annexure B) for the study is to be provided by DM-KAN / DM-KAP / DM-FAT

Deliverables:

- For Phase-I: A GIS based contamination maps for hotspots in the three districts
- For Phase-II: A GIS based detailed regional maps of the contaminants in the three districts for air, water, and soil environments
- A report with recommendations on mitigation/adaptation measures

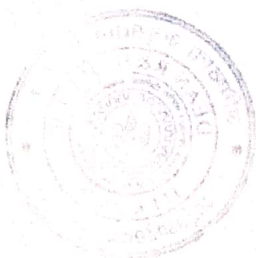
Schedule for completion:

- Time for the Phase-I Study: 6 Months
- Time for the Phase-II Study: 12 Months (to be started after completion of Phase I)

Principal Investigators from IITK:

Principal Investigator: Prof. Manoj Kumar Tiwari
Centre for Environmental Science and Engineering, IIT Kanpur
Kotak School of Sustainability, IIT Kanpur
Department of Civil Engineering, IIT Kanpur

Co-Principal Investigator: Prof. Purnendu Bose
Department of Civil Engineering, IIT Kanpur



Annexure B
Financial Specifications

Budget for Phase-I:

₹2,65,50,000/- (inclusive of institute overheads @ 25% of cost plus GST at applicable rates)

Budget for Phase-II:

To be worked out later, after conclusion of Phase-I study

Payment Terms:

Total amount for Phase -I: At signing of the MoU

Total amount for Phase -II (as decided after concluding Phase-I): At the starting of Phase-II of project



INITIATION REPORT

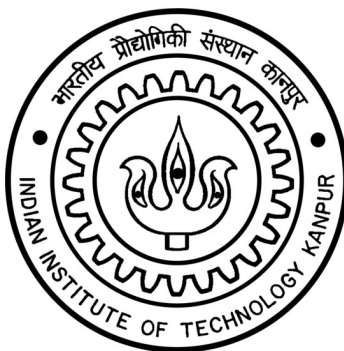
Mapping of Contaminants in Surface Water, Groundwater, Soil and Air in Kanpur Nagar, Kanpur Dehat and Fatehpur Districts, Uttar Pradesh

Submitted to:

District Magistrate, Kanpur Nagar

District Magistrate, Kanpur Dehat

District Magistrate, Fatehpur



Submitted by:

Indian Institute of Technology Kanpur

17 July 2026

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1. Introduction

IIT Kanpur received communications from the District Magistrates of Kanpur Dehat, Kanpur Nagar, and Fatehpur districts, and Secretary, Environment Forest and Climate Change Division, UP Government regarding proposal for the sampling and contaminants analysis in the groundwater, surface water, soil and air samples from the industrial pollution affected areas of Kanpur Dehat, Kanpur Nagar, and Fatehpur districts of UP, as per the directives of National Green Tribunal (NGT) wide O.A. No. 985/2019 (IA No. 568/2024) with O.A. No. 528/2023 with O.A. No. 934/2024. A cluster-based sample survey and GIS-Based Mapping of entire affected region was expected to be taken up by IIT Kanpur.

Subsequently IIT Kanpur submitted proposal which was approved by state government and a Memorandum of Understanding was signed between Indian Institute of Technology Kanpur and the District Magistrates of Kanpur Nagar, Kanpur Dehat, and Fatehpur in the second week of June 2026. The MoU established the framework for implementation of the project, which aims to identify and map contaminants in surface water, groundwater, soil, and air across the identified hotspots in the three districts.

2. Background

The regions of **Kanpur Nagar, Kanpur Dehat, and Fatehpur** have been marked as environmentally sensitive due to past industrial activities and documented pollution in various environmental media. Previous studies, submissions to the Hon'ble National Green Tribunal, and district-level evaluations have raised issues about the contamination of groundwater, surface water, soil, and farmland, especially in areas linked to leather tanning, historical chromium waste disposal, and industrial operations. The Jajmau Industrial Area in Kanpur Nagar and the Rania Industrial Area in Kanpur Dehat have been identified as key zones needing scientific evaluation. Similar issues have been noted in specific locations within Fatehpur.

Kanpur Dehat District	Kanpur Nagar District	Fatehpur District
<i>Affected Areas:</i> • Rania Industrial Area (Primary Chromium Hotspot) • Yadavpurwa Hamlet • Chauhanpurwa Hamlet • Palanpurwa Hamlet • Umran Village • Gharampur Village • Shivnathpurwa • Agricultural lands downstream of the Rania Industrial Area • Industrial drains, ponds and low-lying water bodies near Rania	<i>Affected Areas:</i> • Juhi Baburiya (Rakhi Mandi) • Afeem Kothi (Rakhi Mandi) • Jajmau Industrial Area • Tejab Mill Campus, Anwarganj • Golaghat Area • Panki Industrial Area • Naureya Kheda / Naubasta Area • Ruma Treatment Storage and Disposal Facility (TSDF)	<i>Affected Areas:</i> • Gudhrauli Village and surrounding residential areas • Gudhrauli–Baniyankheda Road (both left and right sides) • Sheetla Mata Mandir (front and back), Gudhrauli • Kali Mata Mandir near highway, Gudhrauli • Area near railway track underpass, Gudhrauli • Madhuchanda Technochem dump yard along GT Road • Abhaypur Village (near tyre factory / Ganpati Traders) • Nursing College area along GT Road– Abhaypur Road • Flour Mill (Atta Chakki) area along GT Road– Abhaypur Road
<i>Type of Locations:</i> • Villages, agricultural fields, residential and industrial regions	<i>Type of Locations:</i> • Industrial estates, dense residential zones, waste handling facilities and transport-linked commercial areas	<i>Type of Locations:</i> • Residential, roadside, religious, industrial and agricultural settings
<i>Identified Sources of Contamination:</i> • Historical dumping of chromium waste and other industrial wastes	<i>Identified Sources of Contamination:</i> • Industrial and commercial zones with potential chromium contamination	<i>Identified Sources of Contamination:</i> • Historical dumping of chromium waste • Chromium exposure is likely through multiple pathways

3. Project Objectives

The objectives of the project are to:

- Conduct reconnaissance surveys of identified affected regions.
- Undertake scientific sampling of **surface water, groundwater, soil and ambient air**.
- Identify industrial effluent discharge locations and potential contamination pathways.
- Assess the spatial extent of industrial contaminants and heavy metals.
- Develop GIS-based quantitative maps of contaminated locations.
- Generate scientific baseline information for environmental assessment.
- Recommend appropriate mitigation and adaptation measures based on study findings.

The project shall be implemented in **two phases** as envisaged in the MoU:

Phase-I (Mapping of hotspots)

- Site reconnaissance and verification of identified affected regions.
- Collection and laboratory analysis of surface water, groundwater, soil and selected environmental samples.
- Preparation of preliminary contamination maps for identified hotspots.

Phase-II (District-wide sampling based on Phase-I findings.)

- Ambient air quality monitoring during the post-monsoon period.
- GIS-based quantitative mapping of contaminant distribution.
- Preparation of detailed technical recommendations for mitigation and adaptation measures.

4. Project Initiation Activities

4.1 Memorandum of Understanding

The project commenced following the execution of the Memorandum of Understanding between IIT Kanpur and the District Administrations of Kanpur Nagar, Kanpur Dehat and Fatehpur signed on the Second Week of June. The MoU defines the project scope,

implementation strategy, deliverables and responsibilities of all participating organizations.

4.2 Inception Meeting

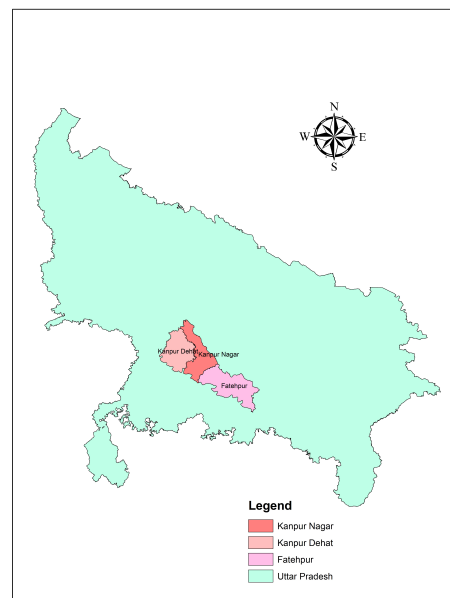
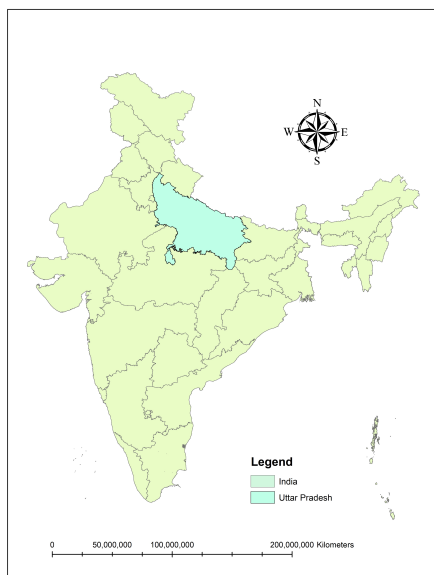
An Inception Meeting was convened at Indian Institute of Technology Kanpur on 1 July 2026 with representatives of the District Administrations, IIT Kanpur, project investigators and other stakeholders. Following decisions were taken during the meeting:

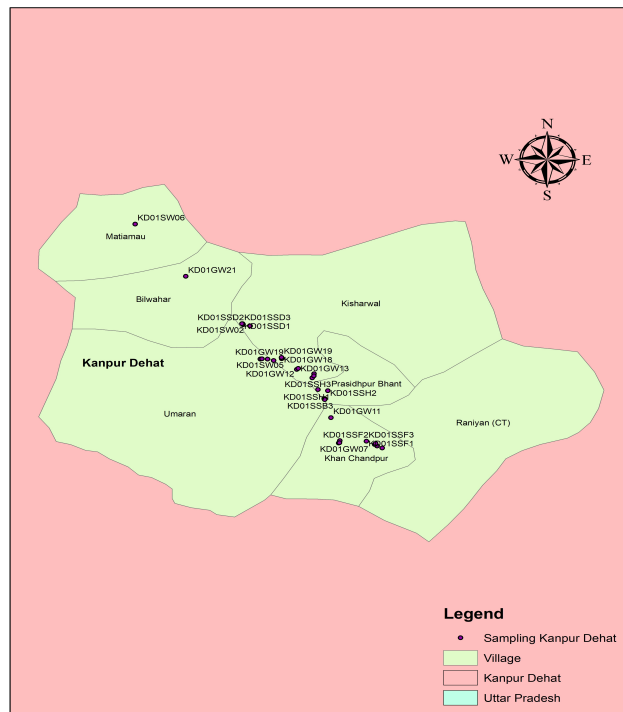
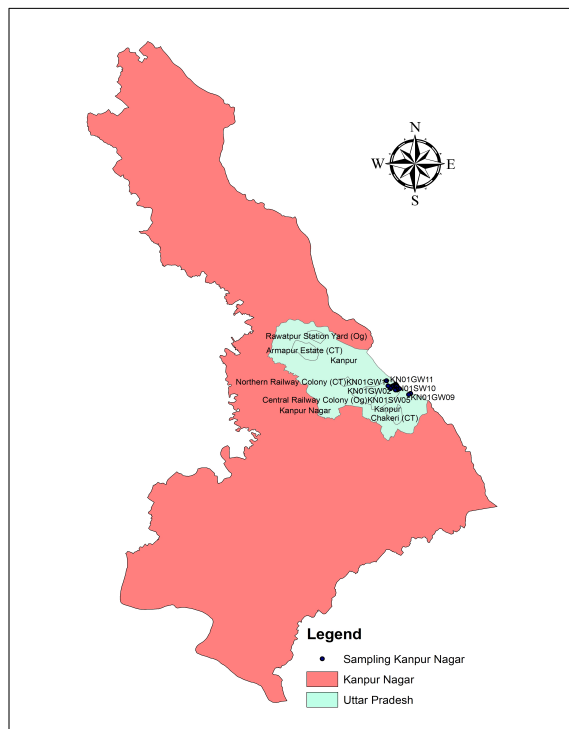
- Sampling of Groundwater Surface Water and Soil samples of three districts will be carried out simultaneously in and around the pre-identified hotspots
- Air Sampling to be carried out post monsoon
- Confirmation of the pre-identified pollution hotspots and affected regions for detailed investigation.
- Finalization of the field sampling strategy, including sampling locations, procedures.
- Preparation of a district-wise sampling schedule for the systematic collection of surface water, subsurface water, groundwater, soil, and sediment samples.
- Establishment of coordination mechanisms with district administrations and relevant stakeholder agencies to facilitate field investigations.
- Review of the historical and current pollution status of the study sites, including contamination sources, environmental impacts, and priority areas for assessment.



Figure 1: Inspection meeting with project investigators and stakeholders

4.3. Geospatial maps showing the sampling locations in Kanpur Nagar and Kanpur Dehat





5. Field Sampling

Sampling activities have been carried out at identified hotspot locations across the districts of Kanpur Nagar and Kanpur Dehat.

5.1. Kanpur Dehat (9 July 2026)

The field sampling was undertaken on **9 July 2026** in **Kanpur Dehat**.

Environmental Matrix	Number of Samples Collected	Remarks
Surface water	6	Samples collected from water bodies.
Groundwater	21	Samples collected from hand pumps and tube wells in affected areas.
Soil	24	Samples collected at three depth intervals (0, 0.5, and 1.0 m) to assess vertical contaminant distribution.
GPS Locations	All sampling sites	Coordinates recorded for GIS-based mapping.
Photographic Records	All sampling sites	Geotagged photographs and field observations documented.

5.1.1. Preliminary Field Observations – Kanpur Dehat

Observation Category	Field Observation
Soil Condition	Suspected chromium-bearing deposits were observed during soil sampling in the vicinity of the Rania dump site .
Groundwater Quality	Groundwater collected from hand pumps installed at depths of up to 45 ft exhibited noticeable yellow discoloration.
Affected Villages	Similar yellow discoloration of groundwater was observed in Khanchandpur, Yadavpurwa, and Chauhanpurwa , where hand pumps installed at depths of up to 70 ft were sampled.

5.1.2. Photographic Records of Kanpur Dehat





(d)



(e)



(f)



(g)





Figure 2: Photographic records of field investigation and environmental sampling conducted in Kanpur Dehat: (a) soil sample collection from the Umaran site; (b) surface water sample collection from a drain at Umaran; (c) groundwater sample collection from a hand pump at Bilwaha; (d) collection of soil samples from the exposed contaminated soil profile at Umaran; (e) surface water sample collection from a pond/waterlogged area at Umaran; (f) groundwater sample collection from a hand pump at Rania; (g) field inspection and soil sampling at the Umaran contaminated site; (h) general view of the contaminated site at Umaran; and (i) surface water sample collection from a canal at Rania.

5.2. Kanpur Nagar (16 July 2026)

The second round of sampling was conducted on **16 July 2026** in **Jajmau, Kanpur Nagar**.

Environmental Matrix	Number of Samples Collected	Remarks
Surface water	10	Samples collected from identified contaminated surface water bodies for physicochemical characterization and heavy metal analysis.
Groundwater	12	Samples collected from hand pumps and tube wells in the affected areas to assess groundwater quality and heavy metal contamination.
Soil	11	Soil samples were collected from representative locations at depth intervals of 0, 0.5, and 1.0 m to evaluate the vertical distribution of heavy metals. At one sampling location, excavation could not be extended to 1.0 m because groundwater was encountered; therefore, sampling at that depth was not possible at that site.
GPS Locations	All sampling sites	GPS coordinates were recorded for all sampling locations to facilitate GIS-based mapping and future monitoring.
Photographic Records	All sampling sites	Geotagged photographs and detailed field observations were documented at all sampling locations.

5.2.1. Preliminary Field Observations – Kanpur Nagar

Observation Category	Field Observation
Groundwater Quality	No visible discoloration was observed in groundwater collected from the surveyed locations.
Surface Water Condition	Distinct discoloration was observed in the Wajidpur Drain, which is intercepted through a pumping station. Local residents indicated that overflow commonly occurs during the monsoon season.
Solid Waste Observation	Localized accumulation of finished leather waste was observed at multiple locations, including GajjuPurwa.

5.2.2. Photographic Records of Kanpur Nagar



(c)



(d)



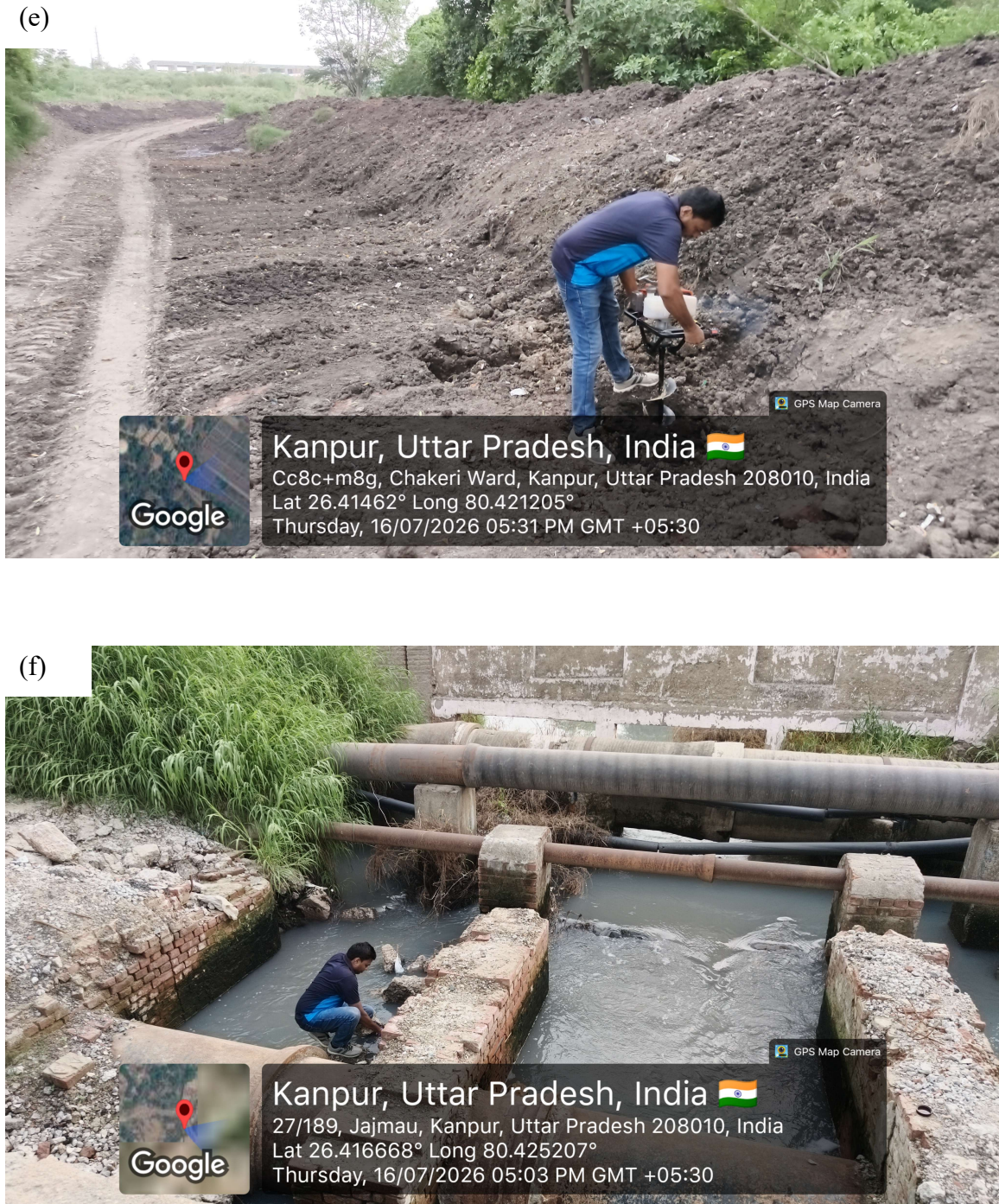


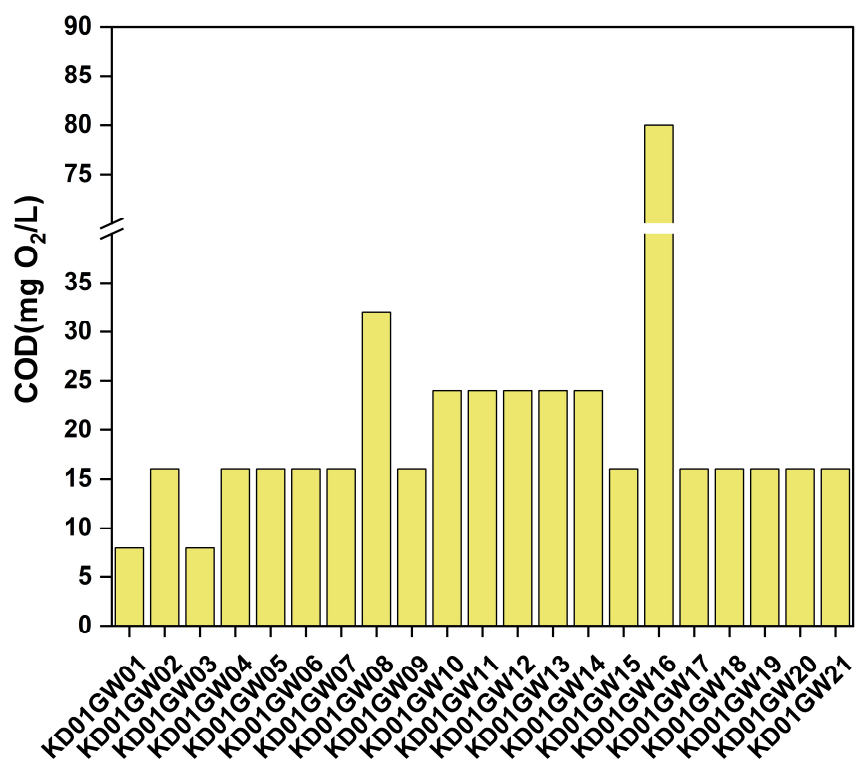
Figure 3: *Photographic records of field investigation and environmental sampling conducted in Kanpur Nagar: (a) surface water sample collection from the Ganga River near Jajmau; (b) wastewater sample collection from the Wajidpur Drain endpoint near Wajidpur Sewage Pumping Station; (c) groundwater sample collection from a hand pump at Jajmau; (d) groundwater sample collection from a hand pump at Chakeri; (e) soil sample collection from sludge dump at STP jajmau; and (f) wastewater sample collection from airforce drain at Jajmau.*

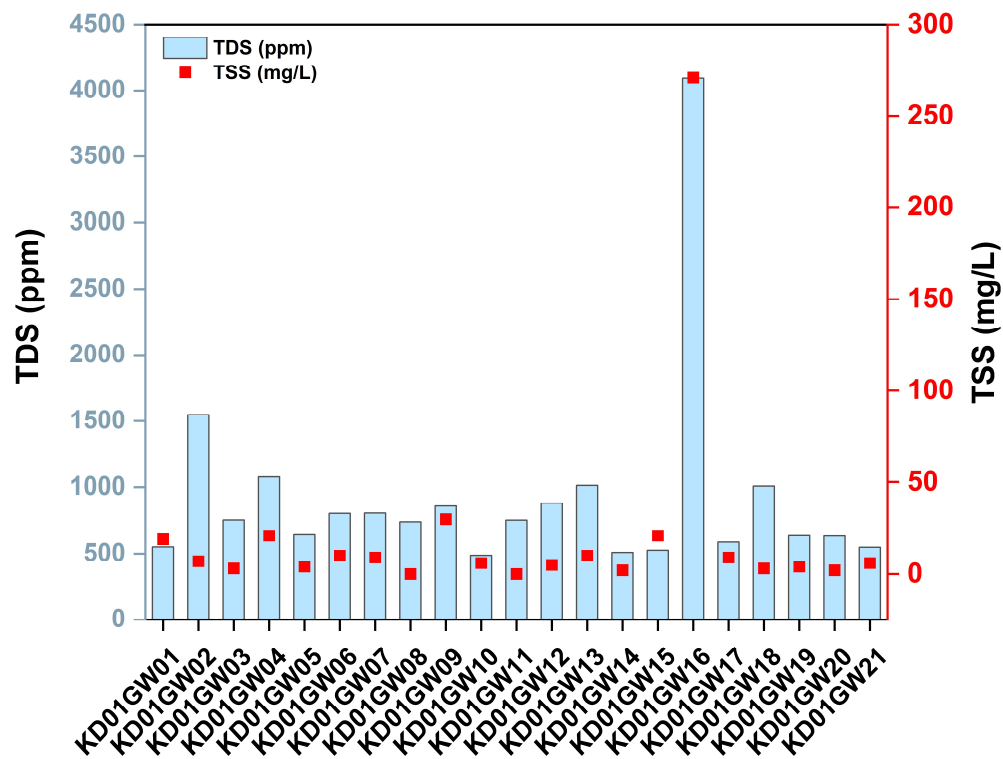
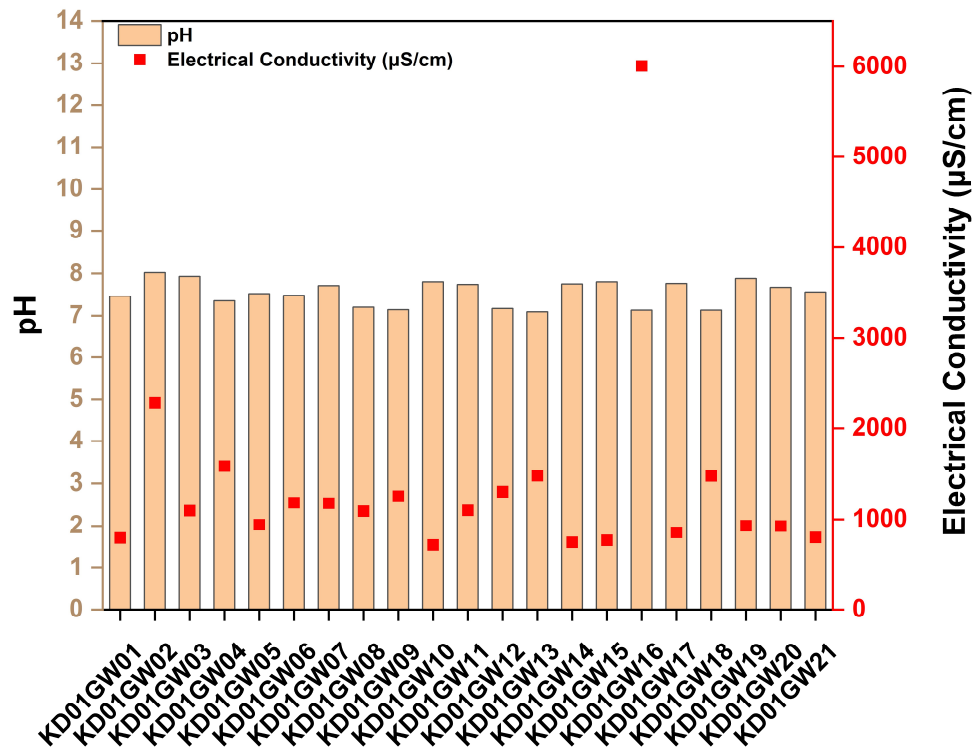
6. Laboratory Analyses

Environmental Matrix	Laboratory Analyses
Surface Water	pH, EC, TDS, TSS, TOC, and heavy metal analysis.
Groundwater	pH, EC, TDS, TSS, TOC, and heavy metal analysis.
Soil	Moisture content determination and heavy metal analysis following microwave-assisted acid digestion.

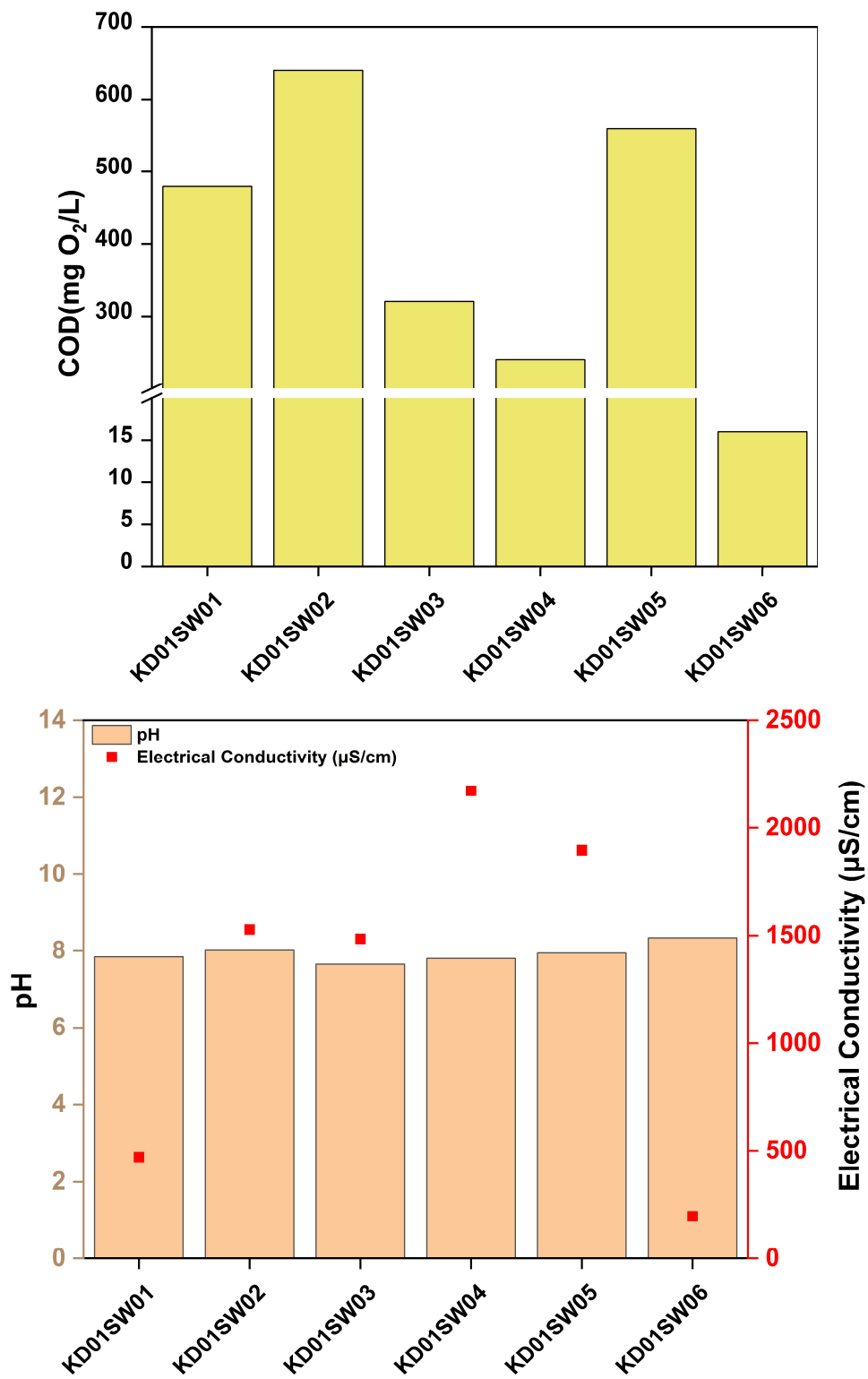
6.1. Results of Kanpur Dehat

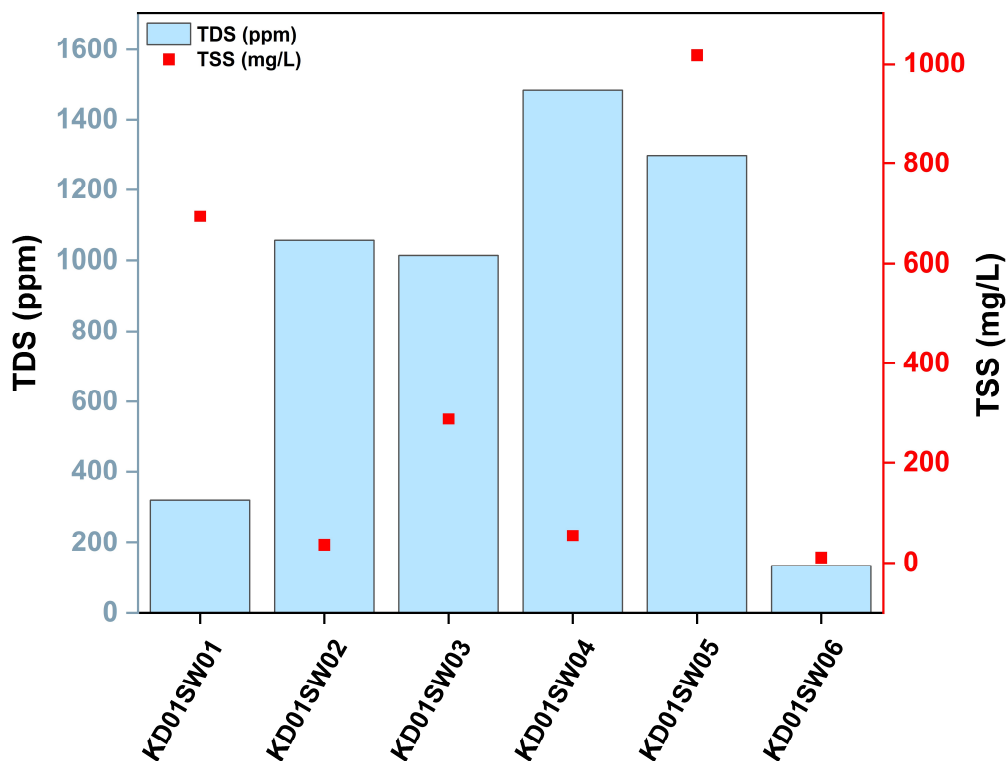
6.1.1. Ground Water Analysis in Kanpur Dehat





6.1.2. Surface Water Analysis in Kanpur Dehat





6.1.3. Ongoing Analysis

Heavy metal analysis of groundwater, surface water, and soil sediment samples collected from the Kanpur Dehat (Rania Region) is currently ongoing. In addition, the analysis of groundwater, surface water, and soil sediment samples collected from the Kanpur Nagar (Jajmau Region) has also commenced.

7. Project Progress and Proposed Work Plan

Sampling has been carried out at Kanpur Dehat (Rania) on 9th July and Kanpur Nagar (Jajmau) on 16th July across multiple points and tentatively further sampling will be carried out with 5-7 hotspots to be covered in one month, sampling of ambient air will start post monsoon thereby completing the sampling activities by the month of November.

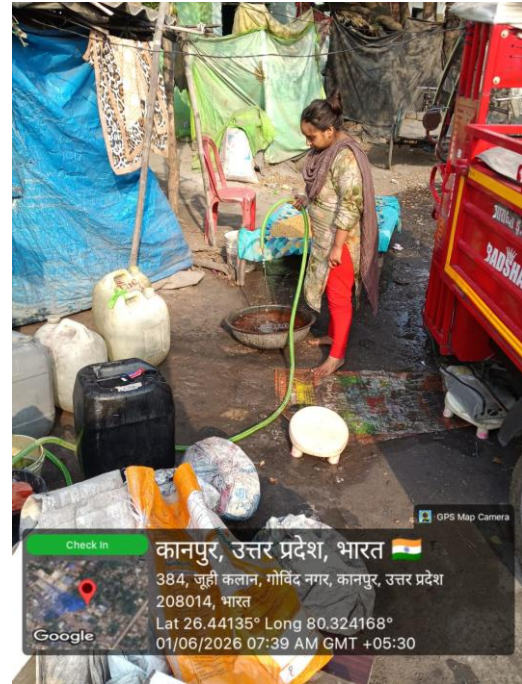
Proposed Action Plan

Activity	Timeline
Sampling of Pre-identified Hotspots	July 2026 Onwards (5-7 Hotspots Per Month)
Laboratory analysis of collected samples	July–August 2026 onwards
Quantitative GIS mapping and hotspot inventory	August 2026 Onwards
Interpretation of results	August–September 2026 onwards
Air Quality Sampling	September Onwards (Post Monsoon)
Compilation of Results and Preparation of technical recommendations	November 2026 onwards



Approved By
Prof. Manoj Kumar Tiwari
Indian Institute of Technology Kanpur
17-07-2026











LOG BOOK FOR 210 MLD MAIN PUMP ST BINGAWAN, KANPUR

Name of Firm :

Date : 6/7/2026

Pumping Plant : 2080m³/Hrs. (50 MLD), 22.50 M, 180 KW Motor

Duration	Voltage in Volt	Pump No.-1				Pump No.-2				Pump No.-3				Pump No.-4				Pump No.-5				Pump No.-6				Pump No.-7			
		Times of Start	Times of Stop	Total Time of Run	Current in Amp.	Times of Start	Times of Stop	Total Time of Run	Current in Amp.	Times of Start	Times of Stop	Total Time of Run	Current in Amp.	Times of Start	Times of Stop	Total Time of Run	Current in Amp.	Times of Start	Times of Stop	Total Time of Run	Current in Amp.	Times of Start	Times of Stop	Total Time of Run	Current in Amp.	Times of Start	Times of Stop	Total Time of Run	Current in Amp.
0.00-1.00	400	0:00		276						0:00		274																	
1.00-2.00	400																												
2.00-3.00	409	3:00	3:00							3:00	3:00																		
3.00-4.00	409					3:00		276																					
4.00-5.00	414																												
5.00-6.00	415					6:00	3:00																						
6.00-7.00	415	6:00		274																		6:00		276					
7.00-8.00	413	8:00	2:00																			8:00	2:00						
8.00-9.00	411									8:00		279																	
9.00-10.00	411																												
10.00-11.00	411					10:30		276		10:30	2:30							10:30	2:30			10:30		270					
11.00-12.00	411					11:48	1:18															11:48	1:18						
12.00-13.00	411	12:00	13:00	1:00	280					12:05		283						13:00		278									
13.00-14.00	411																												
14.00-15.00	405					14:35		276		14:35	2:30							15:00	2:00			15:00		271					
15.00-16.00	406	15:00		280																									
16.00-17.00	406					16:30	2:55																						
17.00-18.00	406	18:00	2:20															17:30		276		17:30	2:30						
18.00-19.00	406					18:40		275	18:00			281																	
19.00-20.00	403																	19:30	2:00			20:30		271					
20.00-21.00	403					21:00	2:20			20:30	2:30																		
21.00-22.00	403																												
22.00-23.00	403									22:30		279										23:30	2:00						
23.00-24.00	400									24:00	1:30							6:30						7:48					
Total Hrs.				8:20				8:33				12:00																	

SIGNATURE OF KRMPPL

Total Hours - 77:07
MLD -

160.63

Latitude: 26.370563
Longitude: 80.314455
Elevation: 140.5±8.25 m
Accuracy: 193.9 m
Time: 07-07-2026 10:22
Note: 210 MLD STP BINGAWAN Logbook



5230

REGIONAL LABORATORY KANPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 5243, Saddbhavana Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-17



TEST REPORT: WASTE WATER LABORATORY

Ref No: 37869296/Kanpur Nagar/2026

Date: 17/07/2026

1- Name of Industry: 210 MLD STP BINGAWAN, Kanpur

2- Address of Industry: Kanpur

3- District: Kanpur nagar

4# Description about sampling point: outlet Of STP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: Sarvesh Kumar LA & Indrajeet JLA

7- Physical Appearance (colour and odour): 50 ouderless

8- Quantity and Packing: 1 Ltr Plastic Jerican& MPN Bottle

9- Date of Sample Collection: 07/07/2026

10- Analysis Indented by: RO Kanpur Nagar

11- Date of sample receipt in Lab: 07/07/2026

12- Period of Analysis: 4 days

13- ULR Number: -

14- Sampling Plan/Ref. No.: -

15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.98	6.5-9.0	02-12
2	Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	72	100	10-20000 mg/l
3	BOD, 3 days at 27 °C IS 3025 (Part 44): 1993	mg/l	25.5	30	1.0 -1000 mg/l
4	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	190	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.4# Information Provided by the Customer.

Remark: NA

Analysed by-
[Sandeep Kumar Soniyal (JRF)]

Reviewed by
HIMANSHU SONKAR
 O SONKAR
 Himanshu Sonkar (ASO)

Digitally signed by HIMANSHU SONKAR
 Date: 2026.07.17 20:05:34 +05'30'

AJEET KUMAR SUMAN
 SUMAN
 Authorized by Regional Officer

Digitally signed by AJEET KUMAR SUMAN
 Date: 2026.07.17
 20:25:11 +05'30'

*****END OF TEST REPORT*****

UPPCB/RL/KNP/7.8.2	Issue No.: 01	Issue Date: 17.07.2026	Page No.: Page 1 of 1
Amendment No.: 00	Amendment Date.: 17.07.2026	Approved by: TM	Issued by: QM



REGIONAL LABORATORY KANPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 5243, Sadbhavana Nagar, Awas Vikas Phase-3, Kalyanpur, Kanpur-17

TEST REPORT: WASTE WATER LABORATORY

Ref No: 37869296/Kanpur Nagar/2026

Date: 17/07/2026

- 1- **Name of Industry:** 210 MLD STP BINGAWAN, Kanpur
- 2- **Address of Industry:** Kanpur
- 3- **District:** Kanpur nagar
- 4# **Description about sampling point:** outlet Of STP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Sarvesh Kumar LA & Indrajeet JLA
- 7- **Physical Appearance (colour and odour):** 50 ouderless
- 8- **Quantity and Packing:** 1 Ltr Plastic Jerican& MPN Bottle
- 9- **Date of Sample Collection:** 07/07/2026
- 10- **Analys Indented by:** RO Kanpur Nagar
- 11- **Date of sample receipt in Lab:** 07/07/2026
- 12- **Period of Analysis:** 4 days
- 13- **ULR Number:** -
- 14- **Sampling Plan/Ref. No.:** -
- 15- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Total Coliform, APHA 9221 24th Ed. : 2023	MPN/100 ml	2200	-	<1.8 MPN/100 ml & above
2	Fecal Coliform, 9221 E Fecal Coliform Procedure	MPN/100 ml	940	<1000	<1.8 MPN/100 ml & above

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.4# Information Provided by the Customer.

Remark: NA

Analysed by-
[Sandeep Kumar Soniyal (JRF)]

Reviewed by
HIMANSHU SONKAR
 Digitally signed by HIMANSHU SONKAR
 Date: 2026.07.17 20:06:54 +05'30'
Himanshu Sonkar (ASO)

AJEET KUMAR SUMAN
 Digitally signed by AJEET KUMAR SUMAN
 Date: 2026.07.17 20:25:44 +05'30'
Authorized by Regional Officer

*****END OF TEST REPORT*****



5232

**Office Of The Superintending Engineer,
Circle Office, U.P. Jal Nigam (Rural)
Benajhabar Road, Kanpur-208002.**

Mob No.- 9473942757
E-Mail ID- seupjnkn@gmail.com

21

Letter No.- 17 / AC-11 / 01

Date- 07-01-26

To.

M/s Technocraft Ventures Ltd,
Registered Office : S 553/54,
Ground Floor, School Block,
Shakarpur, New Delhi-110092
E-mail: info@technocraftconstruction.com

Subject: Regarding award of work for "Survey, Review the Designs, Redesign where necessary, and Build New Interception & Diversion Works of 14 Nos Untapped Drains with Interception Sewer of about 2.52 Km length including survey, design, construction of 06 Nos Sewage pumping stations & 01 No Lift Station with Associated Rising Main and other allied works including Trail & Run, Operation & Maintenance of the complete works for 01 year in Kanpur City State of Uttar Pradesh, India Under Namami Gange Programme on DBOT Mode"

Dear Sir.

Regarding execution of works under aforesaid project, the documents submitted by you in reference to letter no. 1110/AC-11/04 dated 06.12.2025 of this office were found in accordance with required documents. On account of submitted documents, CB No. 03/SE(PM-GPCU)/2025-26 have been registered. Hence as per the provisions of the Contract Bond, dates for start and completion of work is being given as follows:

1- Effective date of start	:	09.01.2026
2- End date of Design-Build work	:	08.07.2027
3- End date for Operation & Maintenance work:	:	08.07.2028

(M.K. Singh)
Superintendent Engineer

Endt. No. & Date Same as above.

Copy forwarded to the following for information and necessary action:

1. Executive Director (Projects), NMCG, 1st Floor, MDC, National Stadium, India Gate, New Delhi-110002.
2. Project Director, SMCG-UP, Lucknow.
3. Director (Project), NMCG, 1st Floor, MDC, National Stadium, India Gate, New Delhi-110002.
4. Additional Project Director, SMCG-UP, Lucknow.
5. Joint Managing Director (Ganga), UPJN(R), Lucknow.
6. Chief Engineer (Ganga). U.P. Jal Nigam (Rural), Lucknow.
7. Chief Engineer (Kanpur Zone), U.P. Jal Nigam (Rural), Kanpur.
8. SE, Circle Office (E&M), U.P. Jal Nigam (Rural), Kanpur.
9. Project Manager, Ganga Pollution Control Unit, UPJN (Rural), Kanpur.
10. Executive Engineer, Division office (E&M), UPJN (Rural), Kanpur.
11. Divisional Accountant, Office of the Project Manager, Ganga Pollution Control Unit, UPJN (Rural), Kanpur.

Superintendent Engineer

CONFIDENTIAL

प्रेषक,

अधिशाली अभियन्ता
कानपुर प्रखण्ड, निचली गंगा नहर,
कानपुर।

प्रेष्य,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड,
कानपुर।

पत्रांक: 2437 / का.प्र.नि.गं.न.का. / एन.जी.टी. / दिनांक: 17 जुलाई, 2026

विषय: मा0राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A.No. 568/2024), Original Application No. 986/2019, Original Application No. 528/2023 & Original Application No. 934/2024 में पारित आदेश दिनांक: 07-04-2026 के अनुपालन में प्रभावी कार्यवाही हेतु बैठक आहूत किये जाने के सम्बन्ध में।

सन्दर्भ: आपका पत्रांक: 364/सा-147/26, दिनांक: 27-06-2026

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करने का कष्ट करें, जिसके माध्यम से मा0राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A.No. 568/2024), Original Application No. 986/2019, Original Application No. 528/2023 & Original Application No. 934/2024 में पारित आदेश दिनांक: 07-04-2026 के अनुक्रम में Learned Amicus Curiae द्वारा दिये गये 22 Recommendation की अद्यतन अनुपालन स्थिति मा0एन0जी0टी0 में दाखिल किये जाने हेतु मण्डलायुक्त महोदय, कानपुर मण्डल, कानपुर द्वारा निर्देशित किया गया है। उक्त के क्रम में इस कार्यालय के सम्बन्धित सूचना पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।


अधिशाली अभियन्ता
का0प्र0नि0गं0न0कानपुर

पत्रांक: / दिनांक: जुलाई, 2026

प्रतिलिपि निम्नलिखित को सूचनार्थ प्रेषित है:

1. अधीक्षण अभियन्ता, द्वितीय मण्डल, सिंचाई कार्य, कानपुर।
2. जिलाधिकारी महोदय, कानपुर नगर।
3. सहायक अभियन्ता प्रथम, कानपुर प्रखण्ड, निचली गंगा नहर, कानपुर।


अधिशाली अभियन्ता
का0प्र0नि0गं0न0कानपुर

ओ०ए० सं०-985/2019, 986/2019 एवं 528/2023 में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 30.01.2025, को पारित आदेश के बिन्दु संख्या-13 एवं दिनांक 07.03.2025 को पारित आदेश के अनुपालन में सेंगर, नोन एवं पांडु नदियों के फ्लड प्लेन जोनिंग एवं ई-प्लों के निर्धारण के कार्य हेतु पूर्व में प्रस्तुत टाइम लाइन के सापेक्ष अद्यतन एक्शन प्लान:-

ओ०ए० सं०-985/2019 में दिनांक 30.01.2025 को पारित आदेश में बिन्दु सं०-13 के अनुसार सेंगर, नोन एवं पांडु नदियों के फ्लड प्लेन जोनिंग एवं ई-प्लों के निर्धारण का कार्य पूर्ण कराये जाने हेतु 03 माह की समय सीमा निर्धारित करते हुए उक्त कार्य हेतु एक्शन प्लान कि वांछना की गई थी तथा दिनांक 25.11.2025 को हुई सुनवाई तक प्रस्तुत एक्शन प्लान के क्रम में अद्यतन एक्शन प्लान एवं प्रगति निम्नानुसार है :-

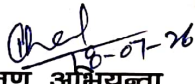
01. उक्त तीनों नदियों के फ्लड प्लेन जोन के निर्धारण हेतु **F.M.I.S.C. Lucknow** से **Inundation Map** प्राप्त कर लिया गया है।
02. यू०पी० भू-स्थानिक निदेशालय, भारतीय सर्वेक्षण विभाग, लखनऊ से 01 मी० कंटूर इन्टरवल की **Topographical Sheet** प्राप्त कर ली गयी है।
03. उक्त नदियों के क्षेत्र का एक मी० कंटूर इन्टरवल का **DEM** उपलब्ध कराने के लिये **kmz** फाइल एवं **Approximate Area F.M.I.S.C. Lucknow एवं N.I.H.** रुड़की से प्राप्त कर लिया गया है।
04. **सेंगुर नदी-** उक्त डाटा संलग्नकर अधिशासी अभियन्ता, सिंचाई खण्ड कानपुर देहात के पत्रांक:-315/सिंकामंका/एन०जी०टी०/दिनांक 20.03.2025 द्वारा सेंगुर नदी के फ्लड प्लेन जोन निर्धारण हेतु प्रेषित किया गया, **Inundation Area** का 01 मी० कंटूर इन्टरवल का **DEM** उपलब्ध कराने हेतु भारतीय सर्वेक्षण सर्वे आफ इण्डिया द्वारा की गयी मांग के क्रम में रु० 147.26 लाख भुगतान किया जा चुका है। 525 वर्ग किमी० क्षेत्रफल में सर्वेक्षण कराया जाना था, जिसका डाटा अगस्त 2026 तक प्राप्त होने की सम्भावना है।
05. **नोन एवं पांडू नदी-** कानपुर प्रखण्ड निचली गंगा नहर, कानपुर के पत्रांक-952/का०प्र०नि०गं०न०का०/एन०जी०टी०/दिनांक 21.03.2025 द्वारा नोन एवं पांडू नदी के फ्लड प्लेन जोन के निर्धारण हेतु **Inundation Area** का 01 मी० कंटूर इन्टरवल का **DEM** उपलब्ध कराने हेतु भारतीय सर्वेक्षण विभाग से अनुरोध किया गया था। भारतीय सर्वेक्षण विभाग द्वारा सर्वेक्षण का कार्य किया जा रहा है। भारतीय सर्वेक्षण विभाग ने पत्र संख्या-**260/39-C-ED(Court Case)** दिनांक 23.01.2026 (enclosed) द्वारा अवगत कराया गया है कि पांडू एवं नोन नदियों के कुल 635 वर्ग किलोमीटर में से 273 वर्ग किलोमीटर दिनांक 23.01.2026 के पूर्व पूर्ण कर लिया गया है, कुछ क्षेत्र में **DGCA** द्वारा निर्धारित **Red and Yellow zone** पड़ने के कारण **MOCA, MHA and ATC** द्वारा सर्वेक्षण हेतु अनुमति की आवश्यकता होने के कारण पत्राचार किया गया है किन्तु अभी तक अनुमति प्राप्त न होने कारण निर्धारित समयावधि में कार्य पूर्ण नहीं हो सका है, जिसका डाटा अगस्त 2026 तक प्राप्त होने की सम्भावना है।
06. केन्द्रीय जल आयोग, नई दिल्ली द्वारा 01 मीटर कंटूर इन्टरवल का **DEM** एवं अन्य आवश्यक अभिलेख प्राप्त होने के पश्चात फ्लड प्लेन जोन निर्धारण के कार्डिनेट्स की अन्तरिम रिपोर्ट 02 माह (October-2026 तक) एवं अंतिम रिपोर्ट उसके 02 माह पश्चात (December-2026 तक) उपलब्ध कराया जाना प्रस्तावित है।

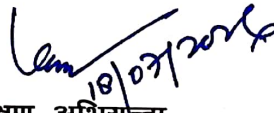
क्रमशः-2 पर

-2-

07. केन्द्रीय जल आयोग नई दिल्ली द्वारा प्लड प्लेन जोन के को आर्डिनेट्स प्राप्त होने पर **Ground Truth Verification** का कार्य फरवरी 2027 तक, गजट नोटिफिकेशन मई 2027 एवं प्लड प्लेन जोन डिर्माकेशन फरवरी 2028 तक पूर्ण किया जाना प्रस्तावित है।
08. **Identification of the encroachment and remedial measures taken for rejuvenation of river** के लिए जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय की अधिसूचना, दिनांक-07.10.2016 के पैरा-6(3), 20,24 एवं 33 में निहित प्राविधान के अनुसार (गंगा नदी एवं इसकी उप नदियों के लिए) **National Mission for Clean Ganga** नोडल एजेन्सी है।
09. शासकीय पत्र संख्या-39/स.वै./4-लो-सिं-4-2025, दिनांक 30.06.2025 द्वारा निर्गत मा0 मुख्यमंत्री उ0प्र0 की अध्यक्षता में दिनांक 28.06.2025 को आयोजित समीक्षा बैठक का कार्यवृत्त के पृष्ठ संख्या-10 पर अंकित पैरा के अनुसार नदी पुनरोद्धार हेतु **“नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग”** नोडल विभाग है।
10. शासनादेश संख्या-1/76-2-2026-E-1609058, दिनांक 12.01.2026 के पैरा-1 के अनुसार छोटी एवं सहायक नदियों के पुनरोद्धार हेतु **“नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग”** नोडल विभाग होगा।
11. ई-प्लो निर्धारण का कार्य नमामि गंगे तथा रेन वाटर हार्वेस्टिंग एवं वाटरशेड डवलप्मेन्ट का कार्य ग्राम्य विकास विभाग से सम्बन्धित है।

उक्त शासनादेशों में निहित प्राविधान के अनुसार सेंगर, नोन एवं पांडु नदियों के पुनरोद्धार का कार्य **“नमामि गंगे”** के कार्य क्षेत्र में आता है। अतः नदियों के पुनरोद्धार का कार्य **“नमामि गंगे”** द्वारा किया जाना है।


अधीक्षण अभियन्ता
सिंचाई कार्य मण्डल,
कानपुर


अधीक्षण अभियन्ता
द्वितीय मण्डल सिंचाई कार्य
कानपुर


मुख्य अभियन्ता
रामगंगा, कानपुर

UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V,Vibhuti Khand, Gomti Nagar, Lucknow

Advertisement No.: **G47295/AS Camp(110)/2026,**

Dated : 27.02.2026

Assistant Environmental Engineer and Assistant Scientific Officer Examination-2026

Date of Commencement of Online Application & Registration	28.02.2026(11:00 AM onwards)
Last date for Registration & Submission of Online Application	28.03.2026(upto 06:00 PM)

1. The Uttar Pradesh Pollution Control Board invites online applications from Indian citizens for recruitment to 26 temporary posts of Assistant Environmental Engineer, Pay Matrix Level-10, and 14 temporary posts of Assistant Scientific Officer, Pay Matrix Level-10. The number of vacancies may vary. The category-wise breakdown of these posts is as follows:

S. N.	Designation	Pay-Matrix Level	Total Post	Unreserved	Other Backward Classes (OBC)	Schedule Caste (SC)	Schedule Tribes (ST)	Economically Weaker Sections (EWS)
1.	Assistant Environmental Engineer	Pay-Matrix Level-10	26	11	07	06	00	02
2.	Assistant Scientific Officer	Pay-Matrix Level-10	14	06	04	03	00	01

Horizontal Reservation - This shall be applicable in accordance with prevailing latest orders issued by the Government of Uttar Pradesh for the advertised posts.

2. Guidelines for Filing Online Application :-

Candidates are advised to carefully read the following instructions before filing the Online Application.

2.1 General Instructions for Application:

- (i) Applications shall be accepted only through the dedicated Online Application System. The link **Assistant Environmental Engineer and Assistant Scientific Officer Examination-2026** is available at the official website of the Uttar Pradesh Pollution Control Board: www.uppcb.up.gov.in. The guidelines for registration and filing online application is also available in this link. The applications submitted through any other mode shall not be accepted. Candidates must follow Instructions for filling the online registration and application form. Incomplete or incorrect applications are liable to be rejected at any stage of the recruitment process.
- (ii) Candidates are advised not to wait until the last date to submit their online applications.
- (iii) After online submission of application, candidates should print and retain a copy of the submitted application form for future reference. For verification purpose the

candidates are required to produce the copy of application form and self-attested copy of Educational Qualification proof, Caste Certificate and other relevant documents as mentioned in their application form as and when required. No request for withdrawal of the submitted online application form shall be entertained.

- (iv) After the last date for submission of online application, Admit Cards and other important information shall be available only on the link **Assistant Environmental Engineer and Assistant Scientific Officer Examination-2026** at the official website of the UP Pollution Control Board (www.uppcb.gov.in). The applicants are advised to check this link for updates.
- (v) Entries made in the last submitted online application form shall be treated as final including the name of applicant, post applied for, caste, date of birth, address, e-mail ID and mobile number etc.
- (vi) Applications without prescribed fee and required documents as mentioned in the recruitment process shall not be considered.
- (vii) Uttar Pradesh Pollution Control Board (UPPCB) reserves the rights to allot the examination centres for the candidates and no representation in this regard shall be entertained by UPPCB.

3. Application Fee :-

The category wise prescribed application Fee is as follows :-

S.N.	Category	Application Fee (₹)
1	Unreserved	2000
2	OBC	2000
3	SC	1000
4	ST	1000
5	Persons with Disabilities	Nil

- Note: (1) Dependents of freedom fighters, ex-servicemen, and female candidates are required to pay the fee as per their original category mentioned above from serial number 1 to 5.
- (2) Bank charges in addition to the application fee will be borne by the candidate.
- (3) The examination fee must be paid only through the online payment gateway available in the link for Assistant Environmental Engineer and Assistant Scientific Officer Examination-2026 on the website of Uttar Pradesh Pollution Control Board www.uppcb.gov.in.
- (4) The application fee once paid will neither be refunded/transferred nor held in reserve for any future examination process.
- (5) Demand draft/cheque/money order/postal order/banker's cheque/postal stamp etc. will not be accepted as application fee.
- (6) If candidates wish to make any amendments to their submitted application, they may submit a second application (second registration) online within the prescribed deadline,

with the revised information, by repaying the application fee. The fee deposited in the previous application will not be refunded under any circumstances and will not be adjusted against the second application.

4. Essential Qualifications:

4.1 Educational and Experience -

(a) For the post of Assistant Environmental Engineer -

A Bachelor's degree in Chemical Engineering/Chemical Technology/Civil Engineering/Environmental Engineering from a University established by law in India or a qualification recognized by the Government as equivalent thereto. (Any equivalent qualification shall include a qualified Associate Member of the Institute of Engineers India (AMIE) in Chemical Engineering, Civil Engineering, Environmental Engineering branch.)

(b) For the post of Assistant Scientific Officer -

A Doctorate in Chemistry/Zoology/Botany/Biochemistry from a University established by law in India or a qualification recognized by the Government as equivalent thereto with three years of experience in the field of Environment/Pollution Control/Public Health,

OR

A Master's Degree in Chemistry/Zoology/Botany/Biochemistry from a University established by law in India or a qualification recognized by the Government as equivalent thereto with five year of experience in the field of Environment/Pollution Control/Public Health.

(A Doctorate in Chemistry/Zoology/Botany/Biochemistry or a Master's degree in Chemistry/Zoology/Botany/Biochemistry from a University/Deemed University or Institute established by law by the Central or State Government under any qualification recognized as equivalent thereto)

4.2 Age Limit:

- (1) The minimum age of a candidate must be 21 years and the maximum age must be 40 years as on July 1, 2025. Only the date of birth mentioned in the High School or equivalent examination certificate will be considered for calculating the age of the candidate.
- (2) A relaxation of 5 years in the maximum age limit will be admissible for candidates belonging to the Scheduled Castes of Uttar Pradesh, Scheduled Tribes of Uttar Pradesh, Other Backward Classes of Uttar Pradesh, skilled sportspersons of Uttar Pradesh classified sports (this relaxation will be applicable only to candidates domiciled in Uttar Pradesh) and employees of the State Government of Uttar Pradesh, as per rules.
- (3) Ex-servicemen (Ex-Servicemen) who have served for at least 5 years will be granted a service period relaxation of 3 years in addition to their years of services and

maximum relaxation will be limited upto 15 years. Retirement from the armed forces by the last date of application is mandatory.

- (4) Candidates belonging to the disabled category will be eligible for a 15-year age relaxation as per rules.

5. Reservation -

Details regarding reservation for Scheduled Castes of Uttar Pradesh, Scheduled Tribes of Uttar Pradesh, and Other Backward Classes of Uttar Pradesh are given in Para 1 above.

Note - For candidates to avail reservation benefits and exemption in application fee, only the caste certificate of Scheduled Castes and Scheduled Tribes of Uttar Pradesh, Other Backward Classes of Uttar Pradesh, and for economically weaker sections (EWS) a certificate issued by the competent authority in the format prescribed by the Government of Uttar Pradesh will be accepted. It is mandatory to upload the certificate issued by the competent authority of the State Government in the prescribed format in the online application form. The applicants are required to produce original copy of the same as and when required by UPPCB.

6. Selection Process-

Candidates will be selected on the basis of a Computer Based Test (CBT) and interview. Selection for the posts advertised in this advertisement will be done under the provisions of the "Uttar Pradesh Pollution Control Board Service Regulations, 1995, as amended." The Information regarding the date of the Computer Based Test (CBT) examination will be available on the link for Assistant Environmental Engineer and Assistant Scientific Officer Examination – 2026 at Uttar Pradesh Pollution Control Board website www.uppcb.gov.in. The total marks for selection will be 470.

6.1 The examination will be conducted in two stages as follows:

A. Stage I - Computer Based Test (CBT) will be objective type and will carry 400 marks. The test subjects, maximum marks, negative marking, and time allotted will be as follows:

(i) For the post of Assistant Environmental Engineer –

S.N.	Subject	No. of Questions	Maximum Marks	Duration
1.	Environmental Engineering (B.Tech/BE Standard)	70	280	120 Minute
2.	General Aptitude	30	120	
Total		100	400	

(ii) For the post of Assistant Scientific Officer –

S.N.	Subject	No. of Questions	Maximum Marks	Duration
1.	Environmental Sciences (Under Graduate Standard)	70	280	120 Minute
2.	General Aptitude	30	120	
Total		100	400	

- (i) Each question will have a total of 04 (four) options. There will be 04 (four) marks awarded for each correct answer, 01 (one) mark will be deducted for each wrong answer, and 0 (zero) marks will be awarded for questions not attempted. Question Paper will be available in English & Hindi. In case of any discrepancy in interpretation of questions, English version shall be considered final.
- (ii) A merit list will be prepared based on the marks obtained in Computer Based Test (CBT) and the candidates from this merit list will be called for interview as per prescribed rules.

B. Second Stage : Interview carrying 70 (seventy) marks.

6.2 Selection - Based on the marks obtained by the applicants out of 470 marks mentioned above, the merit list will be prepared as per the provisions of the existing rules/regulations and selection will be made accordingly.

7. General Instructions for Candidates -

- (1) All candidates belonging to reserved categories of Uttar Pradesh must mention their category in the application.
- (2) The candidate will be given reservation benefits for the reserved category for which he/she applies.
- (3) Candidates belonging to Scheduled Caste, Scheduled Tribe, Other Backward Class, dependents of freedom fighters/ex-servicemen, persons with disabilities and women candidates who are not domiciles of Uttar Pradesh are not eligible for reservation benefits. Such candidates will be treated as belonging to the unreserved category. In case of women candidates, only the certificate issued by the father's side will be acceptable.
- (4) Ex-servicemen and persons with disabilities will submit their claim on the basis of a certificate issued by the competent authority on the format prescribed by the Government of Uttar Pradesh, otherwise the claim made by the candidate will not be accepted.
- (5) The caste certificate of such women candidates, in which the benefit is sought merely on the basis of her being the wife of a person belonging to the Scheduled Caste or Scheduled Tribe or Other Backward Class category of Uttar Pradesh, will not be accepted.

- (6) Candidates who claim to be dependents of freedom fighters of Uttar Pradesh should ensure that the certificates submitted by them are in the format enclosed with the Government Order dated 21st April, 2015 issued in pursuance of the Uttar Pradesh Public Service (Reservation for Physically Handicapped, Dependents of Freedom Fighters and Ex-Servicemen) Act, 1993 as amended and that the freedom fighter is a resident of Uttar Pradesh or He/She and the candidate is (1) son and daughter (married or unmarried) or (2) grandson i.e. (son's son or daughter's son) or granddaughter i.e. (son's daughter or daughter's daughter) of the freedom fighter, whether married or unmarried.
- (7) Candidates who claim to be physically handicapped should ensure that they possess a disability certificate issued by the competent authority on the updated format prescribed by Government Order No. 5/2022/18/1/2008/47/Ka-2/2022, dated 18.04.2022 of Personnel Department-2 of Uttar Pradesh Government and the certificate should clearly mention the type and percentage of disability of the candidate.
- (8) Candidates serving in the Central or State Government shall obtain a No Objection Certificate from their employer and submit it to Uttar Pradesh Pollution Control Board on demand.
- (9) Male candidates who are married and have more than one living wife or female candidates who are married to a man who already has a living wife will not be considered eligible unless the Governor of Uttar Pradesh has granted exemption from the above restriction.
- (10) The decision of the appointing authority regarding the eligibility/non-eligibility of a candidate will be final.
- (11) For candidates to avail the reservation benefits, relaxation in maximum age and exemption in application fee, only the caste certificate of Scheduled Castes and Scheduled Tribes of Uttar Pradesh, Other Backward Classes of Uttar Pradesh, and for economically weaker sections (EWS) a certificate issued by the competent authority in the format prescribed by the Government of Uttar Pradesh will be accepted. For Ex-serviceman the certificate issued from the competent authority is essential.
- (12) Any candidate providing false information in their application form that cannot be substantiated by the certificate shall be disqualified from this examination and selection process related to this advertisement and all other examinations and selection processes.
- (13) It is mandatory for the candidates to produce the original and self-attested copies of documents related to age, mark sheets, degrees at the time of interview.
- (14) The Candidates who are found non-eligible later will have their candidature/selection cancelled, and the decision of the appointing authority in this regard shall be final.
- (15) The Candidates will be allowed provisional permission for the written examination based on the information provided by them. However, if it is later found at any stage that the candidate was non-eligible or that his or her application was not acceptable at

the initial stage, the candidature will be cancelled, and even if an appointment has been made, the appointment will be cancelled.

- (16) The Applicants should retain the hard copy of their application form. There is no need to send a separate hard copy of the application to the office of Uttar Pradesh Pollution Control Board. Candidates must present a hard copy of online submitted application at the time of interview.
- (17) Any malafide act such as cheating, indiscipline, misconduct, or undesirable conduct and use of unfair means in the examination hall will result in the cancellation of the candidature. Any violation of these instructions may lead to the disqualification of the candidates from this and any future examinations.
- (18) The candidates selected for appointment will be required to undergo a medical examination by the Chief Medical Officer, and the examination report must be submitted upon joining.
- (19) The candidates must possess all the required qualifications and eligibility criteria as on 28-02-2026.
- (20) The Uttar Pradesh Pollution Control Board does not provide any separate advice to candidates regarding their eligibility. They should therefore carefully read the instructions of this advertisement and apply only after satisfying themselves that they are eligible as per the conditions of this advertisement.
- (21) The appointing authority reserves the right to cancel the candidature/appointment in case of any misconduct, concealment of important information, pending prosecution/criminal cases, conviction, having more than one living spouse, misrepresentation of facts, or making recommendations regarding candidature/selection.
- (22) In case of any dispute, the place of jurisdiction shall be Lucknow.

Member Secretary
Uttar Pradesh Pollution Control Board

प्रेषक,

मुख्य पशु चिकित्साधिकारी
कानपुर नगर

सेवा में,

जिलाधिकारी
कानपुर नगर।

पत्रांक: 08 / पशुधन / 2026-27

दिनांक- 02/04/2026

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 985/2019, ओ0ए0 986/2019, ओ0ए0 528/2023 एवं ओ0ए0 934/2024 में पारित आदेश दिनांक 25.11.25 एवं 03.02.2026 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या 1373/सा-107/26 दिनांक 06 मार्च, 2026 के क्रम में सादर अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 985/2019, ओ0ए0 986/2019, ओ0ए0 528/2023 एवं ओ0ए0 934/2024 में पारित आदेश दिनांक 25.11.25 एवं 03.02.2026 के अनुपालन के सम्बन्ध में क्रम संख्या 22 पर "Survey of People/Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio-Accumulation of Heavy metals" के सम्बन्ध में समय-सीमा प्रस्ताव (Time line proposal) तैयार कर आपकी सेवा में सादर प्रेषित है।
संलग्नक-यथोपरि।

भवदीय

मुख्य पशु चिकित्सा अधिकारी
कानपुर नगर।

पत्रांक एवं दिनांक यथोपरि।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर निदेशक ग्रेड-2 पशुपालन विभाग कानपुर मण्डल।
2. निदेशक प्रशासन एवं विकास पशुपालन विभाग लखनऊ।

मुख्य पशु चिकित्सा अधिकारी
कानपुर नगर।

पशुपालन विभाग जनपद कानपुर नगर

Proposal for Survey of People/Cattle/Food chain- to check degree of contamination & create an effective remediation plan against bio-accumulation of heavy metals

प्रस्ताव- लोगों, पशुओं और खाद्य श्रृंखला में भारी धातुओं के जैव संचयन की जांच करने और इसके खिलाफ एक प्रभावी सुधार योजना का क्रियान्वयन उपरोक्त सर्वेक्षण निम्नलिखित चरणों में किया जाना है-

1. सर्वेक्षण डिजाइन

2. नमूना संग्रह

3. विश्लेषण

4. रिपोर्टिंग

1. सर्वेक्षण डिजाइन- सर्वेक्षण के अन्तर्गत निम्नलिखित बिन्दु है-

1. सर्वेक्षण के उद्देश्य को स्पष्ट रूप से परिभाषित करना जैसे कि भारी धातुओं की जैव संचयन की जांच करना और इसके प्रभावों को समझना।

2. नमूनों का चयन सर्वेक्षण के लिए नमूनों को चयन करना, जैसे कि लोग पशु और खाद्य श्रृंखला के नमूने।

3. प्रश्नावली डिजाइन एक प्रश्नावली तैयार करना जो सर्वेक्षण के उद्देश्यों को पूरा करें और जिसमें भारी धातुओं के जैव संचयन से सम्बन्धित प्रश्न हों।

4. डेटा संग्रह नमूनों से डेटा इकट्ठा करना, जैसे कि रक्त, मिट्टी या खाद्य नमूनों का विश्लेषण।

5. विश्लेषण विधि डेटा का विश्लेषण करने के लिए विधियों का चयन करना, जैसे कि रासायनिक विश्लेषण या सांख्यिकीय विश्लेषण।

6. निष्कर्ष और सिफारिशें सर्वेक्षण के परिणामों के आधार पर निष्कर्ष निकालना और सुधार के लिए सिफारिशें करना।

2. नमूना संग्रह— इसके अन्तर्गत निम्नलिखित बिन्दु है—

1. नमूना प्रकार: निर्धारित करें कि कौन से नमूने इकट्ठे करने हैं, जैसे कि—

- रक्त नमूने
- मिट्टी के नमूने
- खाद्य नमूने (फल, सब्जियां, मांस आदि)
- पशुओं के नमूने (दूध, मांस आदि)

2. नमूना संग्रह उपकरण: आवश्यक उपकरण इकट्ठे करें, जैसे कि—

- स्टेराइल कंटेनर
- ग्लव्स
- स्केल्पल
- स्पैटुला
- लेबल

3. नमूना संग्रह प्रक्रिया:

- नमूनों को स्टेराइल कंटेनर में इकट्ठा करें।
- नमूनों को लेबल करें और उन्हें सुरक्षित रखें।
- नमूनों को तुरंत प्रयोगशाला में भेजें या उन्हें ठंडे स्थान पर रखें।

4. नमूना संग्रह के लिए सावधानियां:

- नमूनों को दूषित होने से बचाएं।
- ग्लव्स पहनें और हाथों को साफ रखें।
- नमूनों को सही तरीके से लेबल करें और संग्रहीत करें।

3. विश्लेषण— इसके अन्तर्गत निम्नलिखित बिन्दु है—

1. नमूना तैयारी: नमूनों को सूखा और पाउडर में बदलना।

2. एसिड पाचन: नमूनों को एसिड (नाइट्रिक एसिड, हाइड्रोफ्लोरिक एसिड, आदि) के साथ पचाना ताकि भारी धातुएं घुल जाएं।
3. विश्लेषण विधि:
 - एटामिक एब्साप्शन स्पेक्ट्रोस्कोपी (AAS): यह विधि भारी धातुओं की मात्रा को मापने के लिए उपयोग की जाती है।
 - इंडक्टिवली कपल्ड प्लाज्मा मास स्पेक्ट्रोमेट्री (ICP-MS): यह विधि भारी धातुओं की मात्रा को मापने के लिए उपयोग की जाती है।
 - एक्स-रे फ्लुओरेसेंस (XRF): यह विधि भारी धातुओं की मात्रा को मापने के लिए उपयोग की जाती है।
4. कैलिब्रेशन: विश्लेषण के लिए कैलिब्रेशन करना ताकि परिणाम सटीक हों।
5. डेटा विश्लेषण: परिणामों का विश्लेषण करना और उन्हें रिपोर्ट करना।
6. कुछ सामान्य भारी धातुओं के विश्लेषण के लिए निम्नलिखित विधियों का उपयोग किया जा सकता है:
 - लेड (Pb): AAS, ICP-MS
 - कैडमियम (Cd): AAS, ICP-MS
 - मर्करी (Hg): AAS, ICP-MS
 - आर्सेनिक (As): AAS, ICP-MS
 - क्रोमियम (Cr): AAS, ICP-MS
4. रिपोर्टिंग— इसके अन्तर्गत परिणामों की रिपोर्टिंग करना एवं प्रभावी सुधार योजना बनाना।

Table-1**List of Pre-identified Affected Area in Kanpur Nagar**

1. Juhi Baburiya (Rakhi Mandi)
2. Afeem Kothi (Rakhi Mandi)
3. Jajmau Industrial Area
4. Tejab Mill Campus, Anwarganj
5. Golaghat Area
6. Panki Industrial Area
7. Naureya Kheda/Naubasta Area
8. Ruma Treatment Storage and Disposal Facility (TSDF)

Table: 2 Tentative number of samples to be collected and analyzed in Phase-I of the study.

Affected Area	Juhi Baburiya (Rakhi Mandi)	Afeem Kothi (Rakhi Mandi)	Jajmau Industrial Area	Tejab Mill Campus, Anwarganj	Golaghat Area	Panki Industrial Area	Naureya Kheda/Naubasta Area	Ruma Treatment Storage and Disposal Facility (TSDF)
Cattle	5	5	5	5	5	5	5	5
Buffalo	5	5	5	5	5	5	5	5
TOTAL	10	10	10	10	10	10	10	10

Table: 3 Total Time Line for the Phase-I

Activity	Month-1	Month-2	Month-3	Month-4	Month-5	Month-6
Planning & Permissions						
Reconnaissance Survey						
Sampling and Analysis						
GIS Mapping						
Report Preparation						
Management/Prevention & Cure						

Table: 4 Project Budget

Component	No. of Sample	Approximate Amount (INR)
Analysis charge for Heavy Metals (Pb, Cd, Cr, As, Hg) @ 19000/- per sample	80	Rs. 15,20000/-
GST (18%)		Rs. 273600/-
Estimated Budget for the Purchase of Essential Equipment and Travel Allowance for Sample Collection		Rs. 100950/-
TOTAL including GST		Rs. 1894550/-

Note: This proposed budget is only for one month. After the result of 1st phase sample. The project will be review & revised for sampling of 2nd phase for prevention & cure of further action.


 02/04/26
 मुख्य पशु चिकित्साधिकारी
 कानपुर नगर

जनपद कानपुर नगर में 21वीं पशुगणना के अनुसार कुल पशुओं की संख्या

क्रम संख्या	बड़े पशु	संख्या
1	गाय	139400
	भैस	386970
	घोड़ा	131
	खच्चर	117
	गधा	21
	योग	526639
2	छोटे पशु	संख्या
	भेड़	12878
	बकरी	269357
	सूकर	2991
	चूहा	389
	कुत्ता	3994
	योग	289609
	महायोग	816248

प्रभावी सुधार योजना

पशुओं में भारी धातुओं के जैव संचय के खिलाफ एक प्रभावी उपचारात्मक योजना के लिए एक एकीकृत दृष्टिकोण की आवश्यकता होती है जो पर्यावरण (मिट्टी/पानी/चारा) में प्रदूषण को दूर करें और पोषण सम्बन्धी या औषधीय हस्तक्षेपों के माध्यम से प्रभावित पशुओं का सीधा उपचार करें। सीसा (Pb), कैडमियम (Cd), पार (Hg), और आर्सेनिक (As) जैसी भारी धातुएं जैव अपघटनीय नहीं होती हैं और ऊतकों में बनी रहती हैं, जिसके लिए दीर्घकालिक प्रबंधन आवश्यक है।

1. पर्यावरणीय सुधार (स्रोत न्यूनीकरण)—

- पादप उपचार: मिट्टी से धातुओं को निकालने के लिए अति संचयी पौधों (जैसे, ब्रासिका जुनसिया, सूरजमुखी) का उपयोग करना, जिन्हें बाद में एकत्र करके सुरक्षित रूप से निपटाया जाता है, जिससे वे खाद्य श्रृंखला में प्रवेश करने से बचते हैं।
- मृदा संशोधक (स्थिरीकरण): दूषित मिट्टी में बायोचार, फास्फेट, चिकनी मिट्टी के खनिज और चूने जैसे संशोधकों का प्रयोग करने से धातुओं की जैव उपलब्धता कम हो जाती है, जिससे पौधों द्वारा उनका अवशोषण या जानवरों द्वारा उनका सेवन होने की संभावना कम हो जाती है।
- जल उपचार: पीने के पानी से धातुओं को हटाने के लिए कृत्रिम आद्रभूमि जैसी निस्पंदन प्रणालियों को लागू करना और जियोलाइट, सक्रिय कार्बन या मैंगनीज-लेपित फिल्टर जैसे सोखने वाले पदार्थों का उपयोग करना।
- खाद और चारा प्रबंधन: भूमि पर प्रयोग करने से पहले पशुधन की खाद का कंपोस्टिंग, अवायवीय पाचन या विद्युत उपचारात्मक तकनीकों (ईकेआर) के माध्यम से उपचार करने से कृषि-पारिस्थितिकी तंत्र में प्रवेश करने वाली भारी धातुओं का कुल भार कम हो जाता है।

2. पोषण एवं आहार सम्बन्धी हस्तक्षेप (जीवित शरीर में उपचार)–

- खनिज पूरक आहार: पशुओं को कैल्शियम (Ca^{2+}), जिंक (Zn^{2+}), आयरन (Fe^{2+}) और फास्फेट से भरपूर आहार देने से विषाक्त भारी धातुओं, विशेष रूप से लेड (Pb), और कैडमियम (Cd) का अवशोषण कम हो जाता है, क्योंकि ये आवश्यक पोषक तत्व आंत में समान अवशोषण मार्गों के लिए प्रतिस्पर्धा करते हैं।
- एंटी आक्सीडेंट पूरक आहार: सेलेनियम (Se), और विटामिन E का पूरक आहार पारे और अन्य भारी धातुओं द्वारा प्रेरित आक्सीडेटिव तनाव से ऊतकों की रक्षा करने में सहायक होता है।
- शोषक फीड योजक: पशु आहार में बेंटोनाइट, जियोलाइट या सक्रिय कार्बन जैसी सामग्री मिलाने से भारी धातुएं पाचन तंत्र में बंध जाती हैं, जिससे उनका अवशोषण रुक जाता है और मल के माध्यम से उनका उत्सर्जन बढ़ जाता है।

3. चिकित्सीय हस्तक्षेप (कीलेशन)–

- कीलेटिंग एजेंट: गंभीर, तीव्र या पुष्ट दीर्घकालिक विषाक्तता के मामलों में, भारी धातुओं के साथ स्थिर यौगिक बनाने वाली दवाइयों का उपयोग किया जाता है, जिससे वे मूत्र के माध्यम से शरीर से बाहर निकल जाती हैं।
- कैल्शियम डिसोडियम वर्सनेट (CaEDTA): सीसा विषाक्तता के लिए अत्यधिक प्रभावी।
- डाइमरकैप्रोल (BAL) और DMSA: तीव्र पारा और आर्सेनिक विषाक्तता के लिए उपयोग किया जाता है।
- सहायक देखभाल: कीलेशन थेरेपी के दौरान उचित जलयोजन और अंग सहायता (यकृत/गुर्दा) सुनिश्चित करना।

4. दीर्घकालिक प्रबंधन और निगरानी—

- नियमित जैव-निगरानी: जैव संचय के स्तर की निगरानी के लिए मिट्टी, चारागाह, पानी और पशु उत्पादों (रक्त, बाल, दूध, यकृत ऊतक) का समय-समय पर परीक्षण करना, विशेष रूप से पूर्व खनन जिलों जैसे उच्च जोखिम वाले क्षेत्रों में।
- आहार सम्बन्धी प्रतिबंध: यदि जैव संचय गंभीर है, तो दूषित चारागाह के सेवन को सीमित करें और वैकल्पिक चारा प्रदान करें।

नोट— प्रभावी उपचार तभी सबसे सफल होता है जब इन रणनीतियों को किसी एक विधि पर निर्भर रहने के बजाय संयुक्त रूप से लागू किया जाता है।

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जनपद कानपुर नगर के इण्डस्ट्रियल एरिया के ग्रामीण क्षेत्र के कृषकों की फसल उत्पाद के नमूना लेने की कार्य योजना

कृषि विभाग, कानपुर नगर।

दिनांक-30 जून-2026

दिनांक-30 जून-2026											
क्र० सं०	फसल का नाम (उत्पाद)	इण्डस्ट्रीयल एरिया का नाम	वित्तीय वर्ष में नमूना लेने का विवरण						टाक्शिक एलिमेन्ट	(वित्तीय वर्ष 2025-26 + 2026-27 + 2027-28)	
			वर्ष 2025-26		वर्ष 2026-27		वर्ष 2027-28			कुल नमूना की संख्या	कुल व्यय की धनराशि (रु०में)
			ग्रहित किये गये नमूना की संख्या	जॉच में व्यय की धनराशि (प्रति नमूना रु०-2360 /-)	ग्रहित किये जाने वाले नमूना की संख्या	जॉच में व्यय की धनराशि (प्रति नमूना रु०-2360 /-)	ग्रहित किये जाने वाले नमूना की संख्या	जॉच में व्यय की धनराशि (प्रति नमूना रु०-2360 /-)			
1	धान	रूमा एवं पनकी इण्डस्ट्रियल एरिया	1	2360	2	4720	2	4720	कोमियम एवं मर्करी	5	11800
2	देशी बाजरा		1	2360	2	4720	2	4720	कोमियम एवं मर्करी	5	11800
3	काली सरसों		2	4720	2	4720	2	4720	कोमियम एवं मर्करी	6	14160
4	मूँहू		3	7080	2	4720	2	4720	कोमियम एवं मर्करी	7	16520
5	चना		1	2360	2	4720	2	4720	कोमियम एवं मर्करी	5	11800
कुल			8	18880	10	23600	10	23600		28	66080

नोट- इस कार्य योजना में तीन वर्षों हेतु कुल रु०-66080/- की धनराशि की आवश्यकता होगी।


जिला कृषि अधिकारी
कानपुर नगर


उप कृषि निदेशक
कानपुर नगर